1964-65 [श्री देकीनन्दन नारायण]

से थर्ड क्लास स्लीपर कोच के याती को रात के सोने को सुविधा मिल जाती है, उसा तरह से एक मर्यादा के बाहर प्रवास करने वाले संकेन्ड क्लास के यात्रियों के लिये भी स्लोपिंग का तजवीज हो जानी चाहिये और संकेन्ड क्लास स्लीपर कोच जोडे जाने चाहिये। इसमें कोई एक्सवेरिमेंट का स्नावश्यकता नहीं है। स्राप एक्सपेरिमेट की बातें न करे श्रौर यह सुविधा संकेन्ड क्लास के यातियों के लिये प्राप्त कर दें। धन्यबाद।

STATEMENT RE. PRODUCTION AND PRICES OF FOODGRAINS

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRI-CULTURE (SHRI A. M. THOMAS): Madam, I beg to lay on the Table of the Sabha a statement regarding production and prices of foodgrains. [Placed in Library See No. LT-2322/ 641.

Shri CHANDRA SHEKHAR (Uttar Pradesh): Madam, the statement should be read out. It is a very important statement.

THE DEPUTY CHAIRMAN: It is a statement. It is laid on the long Table.

MINISTER THE PARLIA-OF MENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): It was not out in the other House also. It was only circulated.

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

THE MINISTER OF PARLIAMEN-**AFFAIRS** (Shri NARAYAN SINHA): With your permission. Madam. I rise to announce that Government Business in House during the week commencing 2nd March, 1964, will consist of:-

- (1) Further discussion of the Railway Budget for 1964-65.
- (2) Consideration and return of the Appropriation Bill relating to Demands for Grants (Railways) for 1964-65.
- (3) Further consideration passing of the Drugs and Cosmetics Bill, 1963, as reported by the Joint Committee.
- (4) Discussion on the situation arising out of the communal disturbances in East Pakistan and the quences flowing therefrom, and the policies of Government of India relation thereto on a motion to be moved by Shri Bhupesh Gupta and others on Wednesday, the 4th March

THE DEPUTY CHAIRMAN: House stands adjourned till 2.30 P.M.

> The House then adjourned for lunch at three minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, VICE-CHAIRMAN (Shri M. BHARGAVA): in the Chair.

BUDGET (RAILWAYS), THE 1964-65—continued.

SHRI AKBAR ALI KHAN (Andhra Pradesh): Mr. Vice-Chairman, Sir, I would like to join the hon. Railway Minister in paying our compliments to all the railwaymen starting from the humblest rung to the members of the Railway Board for appreciating the spirit of the emergency and doing all that is necessary to see that performance of the biggest national undertaking is successful on all accounts. I have no doubt that the harmonious and pleasant relations that exist between the management and the employees have also contributed to the output, performance and efficiency in which the hon. Railway Minister has taken legitimate pride,

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and we share in that pride and we want him to convey our appreciation and thanks to all concerned.

Now, Sir, so far as the Budget is concerned, when I compliment the hon, Railway Minister, I must also pay a compliment to Sardar Swaran Singh because we must also take cognisance of the period when Sardar Swaran Singh was in this Ministry. I have no doubt that the long experience of the present Railway Minister as a public leader and as the Finance Minister of the Mysore State and also as the Chairman of the Estimates him well in Committee has stood presenting this Budget.

I am happy—and I am sure that everybody is happy-that he has not added to the passenger fare and think he rightly assessed the situation because in the present context of things, any additional burden on the public, especially on the low-income groups, will be something unpleasant and, to a certain extent, intolerable. We know that our poor people take advantage of the railways generally for two purposes, one for marriage purpose and the other for pilgrimage purpose, and if you had increased the passenger fare, it would have meant depriving them of these little pleasures that our poor people have, because we do not provide them with other facilities just like holiday homes and so on. So on that score, I am really happy that he did not raise the passenger fare.

Well. I do not very much agree with my hon. friend, Shri Babubhai Chinai, that passenger fares should have been increased instead of freight I can understand that in a developeconomy, in order to facilities to trade, that is also neces-But if something has to be earned and a balance has to be struck, then I think the balance is in favour of the passenger and not of the trade.

Sir, the second point that I would place before you is about the Railway

Accidents Committee's Report. I am reminded of my colleague who was in that Committee, one of the ablest and the most active Members of the Rajya Sabha, the late Shri Satyacharan Shastri. I pay my tribute him. I have been able to go through this Report a little, and I will come later to some of its provisions. I think the House will agree with the Railway Minister and with me in paying a tribute to the Chairman of Committee, experienced this an I would statesman and, say, an expert in matters of railways and defence, whose participation in this House on these occasions has contributed considerably to the debate on these subjects. I hope and wish-and I am sure that I am voicing the sentiments of the whole House irrespective of party alignments-that we would very soon see-and authority may see-that Dr. Kunzru is again brought to this House

Now, before I go to some of the provisions of this Report, I would like to mention a few points that have been raised, which I would like to emphasise. There is no doubt that the provision that was made for extension of the railways in Assam and other border areas was fully justified, and the addition that been made in that connection, I think, fully deserves our support. And T would say that the completion of those lines will also be eagerly awaited by this House

Now, I fully agree with, and fully support, my experienced colleague, Sardar Budh Singh, who has pleaded for such developments on this side of the border also that is in Kashmir and Ladakh areas, I know the difficulties of the Finance Minister. But I do hope—and I have no doubt that, from the point of view of the security and safety of the country and also in view of the condition in which we are placed at present through the combination of two countries which do not agree with each other ideologically but which in their enmity capacity in those States.

Shri Akbar Ali Khan l towards this country are agreed, the development of the railways on the Kashmir side will also receive consideration. There is no doubt that in laying new lines, obviously priority should be given to the development problems of the country but I would urge upon the Railway Minister not to overlook the regional and economic disparities that exist at present in the different States. And in view of that, if there is a claim on behalf Andhra Pradesh or, for that matter. on behalf of Mysore or such State, it should not be considered parochial, but it should be given due consideration, and every effort should be made to increase the railway

In the same connection. Sir, I would urge upon the Railway Minister to consider the question of the readjustment of the zones. He has pointed out in the other House that, in view of the emergency and in view of the expenditure that it might involve administratively. he thinks that the matter may be delayed. But may I submit that if efficiency is imperformance proved and if accelerated. I have no doubt that it will compensate for the expenditure. There is no justification that the emergency should be sidered as a deterrent to take step in that direction.

Similarly, Sir, a matter that has more than once been brought to the Railway Ministry's notice is that so far as Delhi and some other centres are concerned there is no direct line from Delhi to them and very recently the General Manager has made a statement that there is justification for running a direct train from Hyderabad to Delhi and vice versa. I do hope, in the light of that statement and on the basis of the facts figures, the Railway Minister will give his kind consideration to this matter.

There has been another matter which has on more than one occasion

been brought to the notice of the Railway Ministry-I am glad the hon. Mr. Kumaran has also brought it to your notice-and it is the question of the Secunderabad Gandhi Hospital and the shunting yard being very close to each other to the great detriment of the health of the patients of the said hospital. I know the Deputy Minister. Shri Shah Nawaz Khan, has replied that it requires a lot of expenditure to shift the yard, that it is not possible. When further represented that at least diesel and electric locomotives be used there so that the hospital patients may be spared the smoke and other inconveniences arising from the use of steam locotives, again the reply came that they cannot spare diesel or electric locomotives. I would now like to appeal. with your permission, to the Railway Minister to consider this point from a humanitarian point of view. I need not dwell on what inconveniences or difficulties are experienced by hospital patients, but I am sure that if a committee is appointed a remedy can be found. I would urge on the Railway Minister that a committee be appointed under the chairmanship of the Member of the Railway Board consisting of the Director of Medical and Public Health Department, the Superintendent of the Gandhi Hospital and two local officers of the Railway, to consider a possible alternative. I have no doubt that even it is possible for you to take over the hospital building for your administrative purposes and build the hospital at some suitable place in Secunderabad. But the difficulty is, we make the demand, some reply comes in, the matter ends there and the hospital continues to remain there to the detriment of the hospital patients. No detailed enquiry has been made so far. So may I appeal to you to just appoint a committee and direct it to submit its report to you within a month so that the matter may be fully gone into?

Now, Sir, there have been several representations to provide certain amenities to your employees; specially

a deputation of the Guards had been to Delhi to represent to you. I do hope you will take those legitimate demands into consideration and do something for them and for the Class IV employees who deserve very much your sympathy and consideration.

Now, Sir. I come to the report of Dr. Kunzru. I submit. Sir. there have been many occasions in this House when on the happening of these accidents the House has expressed deep concern. I think it is fortunate, Sir, that by the grace of God we have not had serious accidents in the course of the last one or two years, but it is just the time when we have got such an exhaustive report such a detailed report tackling all problems, when, taking full advantage of the expert advice and the working of the railway administration on the technical and the non-technical side, it is on this occasion we have to apply our mind, the Ministry has to apply its mind to see how best they can adopt those suggestions and recommendations so that those accidents that occurred are not repeated as far possible. Now the first consideration that has been given in the report is to the human factor. It is very easy to say 'human factor' or 'to err is human' and allow the matter to end there. But that is not the way of approach. Now this Railway Accidents Committee under the chairmanship of Dr. Kunzru has gone into what is this human factor. I would submit, Sir, that the first consideration that has been brought to our notice in this report is that it was on account of overtime-working, was on account of exertion, and the other considerations are, on account of lack of proper training, then on account of not having a proper refresher then on account of the fact that the railways do not spare them for the refresher course, that even the training given requires a lot of improvement, so that our railway employees may be as alert and as efficient as possible, so that to the extent of at least seventy-five per cent. the accidents due to omissions or commissions may be effectively avoided. Now I would urge upon the Railway Minister, Sir, to see that these things are properly looked into and remedies provided for.

Then the other important thing is about recruitment: so far as ihe recruitment is concerned, even the Railway Board has said that the matter of poor recruitment is due to the limited number of Railway Service Commissions, that it is difficult in such a situation and that in certain cases it has taken two to three years to meet the requirements. It may everywhere be the case, but somehow, on the Southern Railway. there has always been deficiency of staff, that there has always not been the staff according to the scale provided for. So I would request, Sir, that in this matter let more Commissions be appointed, let more recruiting authorities be set up so that we may have a nice selection and that at an early date more so when there is much unemployment rampant. Also this is one of the largest undertakings that are understaffed, and it does not go well-the situation that exists today. So that is necessary: in order to improve the situation regarding the occurrence of accidents, in order to improve the efficiency as well as provide legitimate employment, we should see that these people are properly recruited and recruited on the earliest occasion

Now another important factor in this connection is this where, probably, some friends may disagree with Let the railway employees, specially Class III and Class IV employees have a sense of belonging to the railway, and there I submit, "r, that I fully support the recommendations of this Committee that twentyfive per cent. of these employees should be taken from among the children of the railway employees themselves provided the record of such employees' service is very satis-

[Shri Akbar Ali Khan.1 factory. I am sure, Sir, this concession will make them take a greater interest in their work, and I have no doubt it will improve their discipline also; I mean, if the employees know that if their record is good, if they work hard, if they satisfy their authorities properly, their children will also be given the opportunity to serve with the railways, I am sure it will improve their efficiency and their devotion to work. Similarly I am in agreement with the report that you should provide for technical education of the employees' children and there should be not aly training courses but even polytechnics, as suggested by the Committee. W are short of technical education because in every field we feel the difficulty and I think if the Railways come to our rescue that will help them, that will improve their standards as well as it will help the country. So I am sure the Railway Minister who has wide experience in this matter will see that these recommendations do

not remain only in the files but they

are taken up seriously and imple-

mented at the earliest opportunity.

Now this is not the time—as there is limited time at our disposal—to go into other details but I have some suggestions regarding track. In order to test and judge the track we are still following the old method. There are methods according to new developments by which in a lesser time a more definite assessment could be made. Let us adopt those modern methods. There is also the question of signalling. That has a very great importance and relevance here. Now the old system—the Morse system which had been discarded in England in the last century is still followed in more than 50 per cent. of the cases. The new method has been applied only in some B.G. lines. We cannot go on like that. As rightly emphasised by Prof. Wadia, I would also join with him on the question of research in railway matters. In these when technology and science are developing fast, when things are moving | in such a way that if you do not keep at par, then you are nowhere, when the country's economy is developing, you want better performance of the Railways and you want not only pace but it should be an efficient pace as well because at present half of the goods traffic is shifted to the motor trucks instead of the Railways and you have to see why it is so and you have to come to some definite conclusions and see that the performance is made according to the latest and modern requirements. This requires research. In the previous report also, emphasis used to be laid on research and in the present reports also emphasis has been laid on research. So what I would request is that the Railway Ministry should look into this. In answering these recommendations about research, they have said:

"The Railways are fully alive to the growing needs of Railway Research in the light of modren technological developments. The difficulty in expansion has, however, been due to the shortage of scientific and technical personnel Consistent with equipment. available resources some expansion of the organisation has already been carried out and to meet the present needs, further expansion in respect of the range of activities, the personnel and equipment is under examination."

I feel that the seriousness necessary has not been given to this matter. I know everywhere we have the shortage of scientific and technical personnel but are we not sending our people to the modern countries to see how the railways are working there? I would say in this connection, let the Railway Ministry take up with the Education Ministry and with the Universities that in our Universities where there is provision for mechanical, electrical and mining engineering, let there be provision for railway engineering also. Let the Ministry take up the question and send our people to moder countries-to Japan,

France, the U.S.A. and Soviet Russia—to see that the latest or modern things that are prevalent in those countries are learnt and adopt them in our country.

I can assure the House and the Railway Minister that there will not be any difficulty if the tempo is created, if that feeling is created. What happens now is that the section is burdened with tests, models and so many other things. Let it be bifurcated and let the proper atmosphere be created with the help of experts from outside countries. I have no hesitation in saying, let the experts from outside be taken for a a fixed period and let our people have the benefit of their knowledge and their experience In this way if we move in the matter of our future planning and future development, if these are borne in mind, I have no doubt that when we assess the next year we will be able, to do hope, to give further credit and compliment to the Railway Ministry. With these suggestions I congratulate once again the Minister and his colleagues in the Ministry.

श्री माधोराम शर्मा (पंजाब) : उप-सभाष्यक्ष महोदय. मब से पहले मैं रेलवे मिनिस्टर साहब को मबारकबाद देना चाहता हंइस बजट को पेश करने पर । में कोई शबहा नहीं कि रेलवेज ने पिछले माल बहुत काफी तरक्की की ग्रौर श्रगर यह भी कहा जाय कि गवर्नमेंट के जितने प्लान्स थे उन प्लानों में रेलवे का प्लानिंग ही सबसे ज्यादा सक्सेमफूल हुन्ना है, तो मैं समझता हूं यह गलत नहीं होगा। पिछले साल जो तरिक्कयां रेलवे में हुई हैं उन सब के बावजद तीसरे दर्जे के यात्रियों के लिए जो वेटिंग रूम बनाये गये हैं, जो प्लेटफार्मस् स्रीर शैंडस बनाये गये हैं उन से इन लोगों को काफी सहिलयत मिली है। इस की वजह से वे बरमात में, ध्रप में, श्रपने को इन स्थानों में ग्रन्छी तरह से स्रक्षित रख सकते हैं क्योंकि पहले उन को इन जगहों के न होने की वजह से काफी परेशानी उठानी पड़ती थी। इस में

भी कोई शबहा नहीं है कि तीसरे दर्जे के यातियों के लिये जो नई बोगियां बनाई गई है उनमें भी इन लोगों के लिये काफी महलियत दी गई है। लेकिन रेलों में ग्रभी तक जो भीड़ होती है वह बहुत काफी है स्रोर खास तौर से एक्सप्रेम और मेल ट्रेनों में यह भीड ज्यादा देखने को मिलती है। इन गाडियों में तीसरे दर्जे में काफी भीड होती है जिस की वजह से जनता को काफी तकलीफ का मामना करना पड़ता है। मैं समझता हुं कि रेलवे मिनिस्टर माहब इम तरफ ध्यान देंगे ग्रौर इम भीड को कम करने के लिये या तं। वे नई गाडियां चलाने का प्रबन्ध करेंगे या इन गाडियों में कुछ ग्रौर बौगियां ग्रटैच करेंगे तर्क भीड को कम किया जा सके। इन में भी कोई णुबहा नही है कि तीसरे दर्जे के किराये को न बढ़ा कर रेलवे मिनिस्टर साहब ने ग्राम जनता को काफी राहत पहुंचाई है ।

इसके साथ ही साथ में एक बात ग्रौर चाहता हं कि रेलवे का प्रोग्राम हालांकि बहुत एक्सटेन्शन का है ग्रीर उस में काफी एक्सटेन्शन भी हन्ना है, लेकिन मझे एक बात की ग्रोर माननीय मिनिस्टर साहब का ध्यान खीचना है। दूमरी लड़ाई के पहले रोहतक से पानीपत तक रेल चलती थी ग्रौर जब जंग श्रुक हुई तो इस लाइन को मरकार ने उखाड दिया क्योंकि उसको इस की जरूरत हुई। अब मैं उनसे फिर प्रार्थना करूंगा कि इस लाइन को फिर से शरू किया जाय। उसके बाद ग्रभी तीन चार साल हए जब रोहत के से गोहना तक के लिये रेलगाड़ी चाल कर दी गई, लेकिन गोहना से पानीपत तक उसे अभी तक एक टेन्ड नही किया गया हालांकि जरूरत है पानीपत तक उसे एक्सटेन्ड करने की । पानीपन में एक को आपरेटिव. शगर मिल है ग्रौर उसे गन्ने की जरूरत हाती है। भ्रभी वह गन्ना इधर उधर से ट्कों से भ्राता है। ग्रगर वह लाइन गोहाना से पानीपत तक हो जाय, तो मैं यह समझता हूं कि उससे जगर मिल को भी काफी फायदा होगा श्रीर वैसेन्जर टैफिक को भी काफी फायदा होगा।

[श्री माधोराम गर्मा] इसलिये मैं उम्मीद करता हं कि रेलवे मिनिस्टर माहब इस तरफ ध्यान देंगे।

इस के साथ साथ मै यह कहंगा कि पानीपत एक इन्डस्ट्रियल टाउन है स्रोर वहां दो दिक्कतें बहत भारी हैं। एक यह है कि जो वहां माडल टाउन प्राबाद है वह रेलवे स्टेशन से बिलकूल मामने की तरफ है। वहां से पैसेंजरों को झाने काफी दिक्कत का सामना होता है। इसलिये मौजूदा रेलवे ब्रिज को एक्सटेंड कर दिया जाय ताकि माडल टाउन के लोग श्रासानी से स्टेशन पर श्रा सकें। श्रभी जो माडल टाउन का पैसेंजर टैफिक है वह बसेज की तरफ डाईवर्ट होता है ग्रीर उससे रेलवे को नुकमान भी है और लोगों को एक दिक्कत भी है कि उन्हें बहुत दूर से रेलवे कॉसग से चक्कर लगा कर के जाना पड़ता है और उन को वह एक्सपेंसिव भी पड़ता है।

दूसरे रेलवे कारिंग के बारे में मैं यह कहंगा कि सिर्फ एक ही सड़क, जो असंत रोड के नाम से मशहर है, वह जी० टी० रोड से ग्रीर शहर से माडल टाउन को जाती है। माडल टाउन एक तरह से नया गहर मावाद हुम्रा है। तो वह माडल टाउन ग्रौर जो इन्डस्टीज का सेन्टर है, वह भी उस रेलवे क्रासिंग से दूसरी तरफ है। उसके साथ साथ कोटंस् भी हैं दूसरी तरफ। कई दफा एसा होता है कि श्राध ब्राध ब्रीर पौन पौन घंटे तक उस रेलवे कार्सिंग के बन्द होने की वजह से लोगों को बर्त काफी परेशानी उठानी पड़ती है। इसलिये मै रिक्वेस्ट करूंगा कि श्रगर वहा पर जैसा कि मुनासिब है कि रेलवे के नीचे एक **ब्रिज बना** कर के, जो रोड ट्रैफिक है वह लाइन के नीचे से नुजारा जाय, तो बड़ी श्रासानी से जो लोगों की वहा श्राध श्राध श्रोर पौन पौन घंटे तक मके रहने की परेशानी है, दिक्कत है, वह दूर हो सकती है। तो मैं इस तरफ भी रेलवे मिनिस्टर साहब का ध्यान दिलाना चाहता हू।

इसके साथ साथ मैं एक बात ग्रीर कहुंगा भीर वह यह है कि जब से भ्राप का डिपार्टमेंटल कैटरिंग जो है वह रेलवे ने शुरू किया है, उस वक्त से खाने का जो इन्तजाम है वह काफी नाकिस हो गया है। खुराक भ्रच्छी नही मिलती है। इसके साथ साथ ग्रगर चाय के बारे में कहा जाय तो म्राम तौर से यह होता है कि जब ग्राप चाय मंगाइये, वह ठंडी ही मिलेगी। शाज व नादिर ही कभी गरम चाय कम्पार्टमेंट तक पहुंवती है। यह स्नाम तजर्बा है कि जब उन बैरों वगैरह से पूछिये तो वे कहेंगे कि ग्रजी साहब, हम क्या करें, बार्डीनग कार से चाय लाते हैं, पहले से चाय बनाकर के रखनी पड़ती है क्योंकि तमाम पैसेंजर्स को एक दम सप्लाई करना होता है, इसलिये चाय ठंडी हो ही जाती है। डाइनिंग कार के ग्रलावा जो स्टेशन पर चाय मिलती है वह भी ग्राम तौर से लोगों को ठंडी मिलती है। मैं समझता हूं कि इस तरीके से जो पैसेंजर्स को तकलीफ होती है, उसे दूर करने के लिये वे कोई न कोई तरीका निकालेंगे ताकि वह जो उनकी तकलीफ है वह दूर हो सके । इस तरह से खुराक के मामले में श्रौर चाय के मामले में जो लोगों को दिक्कते हैं, वे दूर होनी ही चाहिये।

श्रव, जनाबेवाला, मैं करप्शन के बारे मे थोडा सा ग्रर्ज करूंगा । इस में कोई शुबहा नहीं है कि सारे मल्क में जो करप्शन का दौर दौरा है वह रेलवे के ग्रन्दर भी मौजूद है। रेलवे मिनिस्टर साहब ने शायद लोक सभा मे कहा था कि प्रगर मेरे सामने कैसेज लाये जायें तो मैं उन्हें देख कर के सख्ती से करण्शन दूर करने की कोशिश करूंगा । लेकिन मैं इस सिलसिले में यह कहूंगा कि करण्शन ग्रीर चोरी के मामले में जहां तक रेलवे के माल की चोरी का ताल्लुक है, वह काफी म्राम है। ग्राज सुबह भी कुछ मेम्बर साहेबान ने कोयले की चोरी के बारे में बताया। यह हकीकत है कि ग्राम तौर से रेलवे मुलाजमीन बहत उनके से घर पर जलाने के लिये रेलवे का ही कोयला

इस्तेमाल करते हैं। बाज दफा अगर किसी शहर के अन्दर साफट कोक की कमी हो जाती है तो रेलवे का काफी स्टीम कोक शहर मे जा करके बिकता है। यह चीज बड़ी आम है। यह तो हुआ रेलवे मुलाजमीन की चोरी का मामला। लेकिन रेलवे के कोयले की चोरी मुलाजमीन के जरिये सिर्फ थोड़ी थोड़ी मिकवार मे नहीं होती है बिलक कही कही बड़े बड़े स्टेशनो पर मुलाजमीन के साथ मिल कर के टूको के जरिये भी चोरी होती है। रात मे टूको से भर भर के कोयला जाता है भीर इस तरह की रेलवे मे तमाम चोरिया होती रहती हैं।

बहा तक करणान का ताल्लक मैं एक दो बातें अर्ज करूंगा । इस मे कोई शुबहा नहीं है कि रेलवे ने थर्ड क्लाम के पैसेजर्स को एक बड़ी भारी सहलियत दी है भौर वह यह है कि रात में स्लीपर कोच के अन्दर वे सो जाये और अपने डेस्टिनेशन पर भाराम से पहच जाये। लेकिन हालत यह है कि भ्राठ भ्राठ भ्रौर दस दस दिन पहले भी श्राप किसी खास ट्रेन मे सीट बुक कराने की कोशिश करे तो स्टेशन से यही जवाब मिलता है कि सीटे बुक हो चुकी है। उसका नतीजा यह होता है कि पैसा ले कर के सीटे दी जाती हैं। खास तौर मे जो लाग रास्तेके स्टेशनो से चढ़ते हैं उन्हेता बड़ी भारी तकलीफ है। जगह होते हुए भी उनसे ग्रोवर चार्ज किया जाता है भौर यह कहना गलत नही होगा कि रेलवे का कडक्टर गार्ड, जो दिल्ली से बम्बई तक टिप लगता है वह कम से कम दो ढाई सौ रुपये जाने ग्राने मे पैदा कर लेता है। यह कोई छिपाने की बात नहीं है। यह एक हकीकत है। शायद मिनिस्टर साहब यह कहे कि ग्रगर ऐसे कोई केसेज हो तो बताइये। स्रब जो स्रादमी रात में सोने के लिये साढ़े तीन रुपये के बजाय मगर सात या आठ रुपये दे देता है, वह तीन चार रुपये के लिये शिकायते करता फिरे, सबत देता फिरे, जो साथ में सफर करने वाले

पैसेजर्स हो उनका पता नोट करके वह श्राप को दे और फिर वह लोग शहादत के लिये श्रायें, तो यह कोई तरीका नहीं है उस करण्शन को दूर करने का। इस वजह से भी लोग शिकायत करने के लिये सामने नहीं ग्रायेंगे कि वह जानते हैं कि श्रायन्दा के लिये श्रगर उन्हें सफर करना है तो फिर वहीं मुनीबत श्रायेंगी और उन्हें जगह नहीं मिलेगी।

तो मैं रेलवे मिनिस्टर साहब से ऋर्ज करूगा कि इस तरह से करण्यन की दूर करने का एक ही तरीका है, जैसा कि मैने पहले भी एक दफा कहा था, कि जब तक श्राप कानन मे तब्दीली नही लायेगे तब तक यह करप्शन दूर नहीं हो सकता क्योंकि यह सब्त वाली बात भौर तमाम चीजे छोटे छोटे केसेज के लिये होना मश्किल है। जब पासंल बुक करना है तो ४ ग्राना या ५ ग्राना फी बडल स्टेशन के क्लर्क को लेना है, अब उस के लिये ग्राप सब्त इकट्टा करते फिरे **ग्रौ**र दूसरी चीजे हो ग्रौर फिर मुकदमा चलाये श्रौर शहादते हो तो इस तरह से करप्शन दूर होने वाला नहीं है ग्रौर फिर उस में भी टैक्नी-कल बिनाम्रो पर बहुत दफा मुलाजमीन छट भी जाते हैं। जब गवर्नमेट के पास सी० ग्राई० डी० है, जब गवर्नमेट के पास **ग्रोर** तरीके है ता ऐसी हालत मे जरूरी यह है कि जहा यह स्राम शिकायते है वहा सी०स्राई० डी० के जरिये उस का पता करे। यह एक ग्राम हकीकत है, खुली हुई हकीकत है, खुला हुआ करप्रान है जहां कोई छिपाने की बात नहीं है ग्रौर ग्र**गर** हर स्टेशन से **व**ह पता करेगे, हर जगह से पता करेंगे तो वह स्राम तौर से मिल जायेगा भौर उन शिकायतो के सामने म्राने के बाद म्रगर वह म्रपन दड के कानुन को बदल कर के उन मुलाजमीन को दड देगे तब जा कर के उस करफान को दूर किया जा सकता है लेकिन इस डेमोकेटिक सेट-ग्रप मे जो तरीका हम ने इस तरीके पर श्राम तौर से इस करणान को

श्री माधोरम शर्मा

दूर नहीं किया जा सकता। उसकी एक वजह श्रौर भी है। ग्राम तौर से पार्सल बाबग्रों की ग्रीर दूसरों की जो करण्यन है वह मकामी तौर पर ही नहीं है, जो पार्सल बुक करते हैं वहीं नहीं लेते हैं । बल्कि उस का हिस्सा ऊपर तक चलता है ग्रौर उसके हिम्सेदार ऊपर के मुलाजमीन भी होते हैं। यहीं तक नहीं, अगर मैं आप से कहं तो यह गलत नही होगा स्रोर इस की मिसाले मौजूद हैं, स्राम तौर से रेलवे वे ग्रन्दर जा छोटे मलाजमीन हैं उन को ग्रपना ट्रान्स्फर कराने के लिये भी श्रपने दफ्तरों मे पैना देना पड़ता है श्रौर वह पैसा दे कर ही अपना ट्रान्सफर सकवा सकते हैं या करवा सकते हैं ग्रीर ग्रच्छे ग्रच्छे स्टेशनों पर करा मकते हैं जहां वह समझते हैं कि म्रामदनी म्रच्छी होगी । यह एक म्राम रिवाज बना हग्राहै।

तो मेरा कहने का मंशा यह है, जहां रेलवे ने बहुत बड़ा काम किया, जहां रेलवे ने इमर्जेन्सी के दौरान में काम के लिहाज से एक ऐसी मिसाल पैदा की जिससे कि लोगों की तिबयत बड़ी खुश होती है कि रेलवे की ए।फेसियेंशी काफी बढ़ी है वहां यह तकलीफें जो करप्शन की वजह से हैं जिस की वजह से लोग नालां हैं ग्रगर उस को दूर करने की या कुछ हद तक कम करने की रेलवे मिनिस्टर साहब कोशिश करेंगे तो मैं उम्मीद करता हूं कि वह उसको दूर कर के लोगों को स्रौर स्राराम पहुंचा सैकेंगे । थैंक य ।

SHRI A. D. MANI (Madhya Pradesh): Mr. Vice-Chairman, I should like to join other hon. Members who have paid a warm and well-deserved tribute to the Railway Minister for presentation a Budget which does not contain any proposal for an increase in passenger fares. I am sure that as long as a highly judicial person like Mr. Dasappa heads the administration of the Railways, there would be no unjustifiable increase in those rates

which bear very heavily upon the passenger public. Sir, I am not happy with the proposal of the Railway Minister that there should be a rationalised increase in the rate for coal freight of two rupees. There is no justification for Government to come forward with any proposal increase in freight rates, particularly when over the years the Railway Administration has been underestimating its revenue and had shown in the Revised Estimates and the actuals of the year that their performance has been much better than they had anti-In the years 1962-63 and 1963-64, the Railways have shown sizable surpluses. For instance, the Revised Estimate for 1962-63 put the gross traffic receipts at Rs. 549.62 crores but actually these were Rs. 566 crores which means an increase of seventeen crores of rupees over the Again, in 1963-64, estimates. Budget Estimates placed the gross traffic receipts at Rs. 599 crores. The Revised Estimates for this year, however, show that the gross traffic receipts will be Rs. 622 crores. other words, there has always been a cushion of about twenty crores of rupees in the estimates of passenger and goods traffic. I do not see therefore, why the Railway Minister should come forward with a proposal to raise the coal freight rate by two rupees. The industries concerned have protested against the increase in the coal freight rates and it has been pointed out that this will lead to an increase in manufacturing costs and also to a rise in the cost of living. The Railway Minister has explained that on account of the financial burdens which are consequent on an increase in the dearness allowances, the Railways have had to bear a heavier financial load during the year. If that were the position of the Railways the Railway Minister should appreciate that any increase in the coal freight rates at this particular time will prove as a disincentive to the increase of industrial production of the kind we want and the increase in the manufacturing cost will inevitably lead to a rise in the cost of living. I do hope the

Railway Minister would abandon the proposal of increasing the freight rates on coal by two rupees. Sir, I do not want to dilute the compliments that have been paid by the World Bank Team but I must take exception to the statement made by the Railway Minister on page seven of his speech where he says,

"I may, however, refer at this stage to the very striking improvements in operating efficiency, particularly in the utilisation of rolling stock, which have avoided increases in investments to a great extent."

We have before us the Report of the Railway Accidents Committee presided over by Dr. Hriday Nath Kunzru, a former eminent Member of this House whose impartiality of approach nobody can dispute. This Report is a damaging indictment of the Railway Administration in India and it is a pity that in the official summary which Government issued about this Report no attempt was made to highlight some of its recommendations. In fact, the Report has been more or less ignored by the press. Why was it ignored by the press? The summary that was put out by the Government containing a precise of this Report did not contain some of the essential recommendations of this Committee. Sir, I should like to mention here a few points. If it is true that there has been an increase in operating efficiency, how does the Railway Accidents Committee come to this conclusion about the Southern Railway where there has been a great increase in derailments and collisions? I am referring to page 59 of the Report. The Railway Accidents Committee says:

"It will thus appear that the station staff on the Southern Railway is careless in the discharge of its duties in respect of ensuring the reception of trains on clear lines, or taking the necessary precautions to avoid collisions while shunting is going on. This is corroborated by the overwhelming evidence we obtained in the course of our tour on the Railway. We were much sur-

prised to find that the Traffic Supervisors, whom we met, were completely oblivious of their responsibilities regarding detailed checks on the working of the staff under them. One Station Superintendent told us that he exercised this check by seeing that they came to work in time, were in uniform and entered correctly the private numbers which were cross-checked with those recorded at adjoining stations."

I am mentioning these observations of the Committee to show that the Committee has been thoroughly dissatisfied with the way in which the traffic has been operated on the Railways and has come to the conclusion that there are too many loopholes left in the Railway Administration which will take a very long time to plug.

Sir, I should like to refer to page 164 of the Report. The Committee says:

"The poor and unsatisfactory conditions of the goods stock on account of the dearth of spare parts. equipment and facilities and the insufficiency of the train examining staff at some of the stations on the Railways create conditions which are not conducive to satisfactory maintenance of goods and coaching stock in operation. The results are apparent not merely in rolling stock causing about 19 per cent of the derailments on the ways . . .

The Minister refers to rolling stock also—

"...but also in the general unsatisfactory maintenance of wagons on line."

It goes on to observe that it was found, as a result of the checks of the Railway Board, that during September 1962 to April 1963 about 52 per cent of these wagons were unsafe to run. This was the condition of the rolling stock on the Railways. Sir, I think the Minister should look into the stricture of this Committee on the working of the various zonal Railways and try to find out whether the staff

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[Shri A D Mani]

been discharging the duties assigned to them The railway staff, I believe, is about 12 lakhs today and the expenditure on the staff accounts for 60 per cent of the gross revenue of the Railways When the Railways are spending so much on staff we have got a right to ask the Railway Minister to see that the staff do discharge their duties properly and do not cause difficulties which may cause collisions and derailments

In regard to the efficiency of the Railways I should like to point out that the index of efficiency is seen in the wagon turn-round The wagon turn-round is always a good indication of the efficient performance of the Railways In 1961-62 it was 115 in the case of broad gauge railways and it fell to 112 in 1962-63 and to 11 1 in 1963-64, April to November The efficiency index in terms of engine utilisation has also remained more or less stationary It was 445 in 1960-61 for broad gauge engines and it increased only to 466 in 1962-63 The punctuality of trains to which the Railway Minister has made a reference in his speech has not also made considerable improvement broad gauge it was 85 75 in 1960-61 and declined to 85 27 in 1962-63 The overall operating-cum-efficiency index figures do not also show any marked rise In 1960-61 it was 1151, in 1961-62 it was 1161 and in 1963-64, April to November, it was 1184 The result has not been considerable

Sir, the total capital at charge on the Railways is over Rs 2,000 crores at the present moment We have been ploughing and are going to plough according to our Plan programme about Rs 1500 crores so much of money has been funnelled into the Railways, has there been a rise correspondingly in the efficiency of operation? This is a question I should like to ask the Railway Minis-There is no point in mentioning that punctuality has generally improved Has it improved in proportion to the money that we have put into the Railways? This is a question which, I feel, should be answered when the Railway Minister replies debate

Sir, I should like here to mention that the Railway Accidents Committee has referred to the fact that derailments are more on the narrow gauge and metre gauge sections. Now it has also been pointed out that the narrow gauge sections over a period of five years have incurred a loss which works out to about Rs 22It is the total sum invested crores in the Chittaranjan Locomotive works If we are running the metre gauge and the narrow gauge lines at a loss and if we are not able to maintain satisfactory efficiency of operation which the public have a right to expect, I would like to ask the Minister whether political considerations should come in the way of our closing down the metre gauge and narrow gauge lines I know that the question will be asked what would the public have by way of transport if metre gauge and narrow gauge sections are closed down? My answer to that is that this has got to be a phased programme If we are not in a position to operate them at a profit, the Railways themselves can run bus services It is always open to the Railways to expand their field of operation I may mention, Sir, that recently I had been to the United Kingdom and I have stayed at some of the hotels run by the British Railway Administration They were extremely well run and well conducted hotels It shows that the British Railways are not bound down only to running of railway transport It is open to the Railway Administration to run transport services in those areas where metre gauge and narrow gauge lines were working and which had to be closed down because they were uneconomical to run I would suggest to the Railway Minister to have a fullfledged enquiry conducted into the efficiency of operation of the metre gauge and narrow gauge lines

Sir I would like to go on to another aspect about the efficiency of working

of the Railways The Kunzru Committee has referred in detailed terms to the work of the Railway Inspectorato I know that the Railway Inspectorate are working at the moment under the Ministry of Transport and Communications and they keep very close liaison with the Railway Minis-Unfortunately the Committee itself mentions that the work of the Inspectorate is unsatisfactory have examined some of the inspection reports of the Railway Inspectors and found that they are very perfunctory and very casual in their observations The public is entitled to see, since it has invested more than Rs 2000 crores in the Railways, that the work of inspection is done with efficiency The Committee has made a number of recommendations which I understand are receiving the consideration of the Ministry I feel, Sir, that the time has come for us to suggest to the Government that the Inspectorate of the Rail ways should be placed directly under the President in the same way in which the Auditor General functions today and the Attorney General functions today There is no reason why the Inspectorate should be under the Ministry of Transport and Communi-If the Railway Inspectorate is placed directly under the President, it means we have to recruit separate staff for this purpose I am not happy with the present arrangement under which officers from the Railway are seconded to the Railway Inspectorate A question may be asked whether the Railway Inspectorate can discharge its functions if its members do not have practical experience of the working of the Railways I may here quote the British example I was told that in the United Kingdom the Railway Inspectorate is staffed largely by army What is required is not personnel that a person should have worked for so many years in the Railways but a person who is alert and who has a critical mind It is open to the Government to see that a separate cadre is recruited for the Railway Inspec-Unfortunately the Railway Inspectorate has not been functioning properly and that is why so many

collisions and derailments have taken place, that is why the rolling stock has not been properly kept and that is why also the tracks have not been properly supervised The Report contains many details about defective maintenance of tracks in the various Railways which they have investigat-I hope that the Minister would reveal his mind about the future of the Railway Inspectorate because it is the Inspectorate alone that can be the watch-dog of the public and see to it that the Railways maintain a satisfactory rate of efficiency of operation

Sir, some of the previous speakers made a reference to the need for reserving 25 per cent of the posts in the Railways for the children of railway servants I am behind none in paying my tribute to the loyal work done by the railway servants various zonal the railways and to the rectitude with which discharged many οf them have their duties but I must confess that I am not in agreement with the distinguished Chairman of the Railway Accidents Committee and his colleagues when they make this recommendation Let us analyse the implications of this recommendation If 25 per cent of the posts are going to be reserved for the children of the railway servants in the Railways, what about the Army? They are the people who have fought for the country and 25 per cent of the posts in the Army must also be reserved for the children of the Army personnel What about the P and T Department? They are also doing the same kind of work as the Railways Why not reserve 25 per cent of the seats there? Why not in the Bhilai steel plant, why not in the Rourkela steel plant, why not all the public sector projects be made the centre of nepotism, so that 25 per cent of the children of the officials working there may find employment? can quite understand if we apply this theory to Members of Parliament is already at work When a Member of Parliament is there and he passes away his son is nominated. It is already at work in the political field but [Shri A D. Mani.]

let us not transfer it to the Railways. I have said it in the past and I repeat it here again. I have said it before this Committee made this recommendation that perhaps one of the reasons why the efficiency of operation on the Railways has been affected has been due to the fact that sons of railwaymen and children of railwaymen are always employed, irrespective of their capacity for doing the work for which they are chosen.

SHRI AKBAR ALI KHAN: That is not the idea. If they fulfil the minimum requirements in respect of qualifications, they may be appointed.

SHRI A. D. MANI: Why not leave it to the Railway Service Commission to exercise their sense of judgment? I am afraid the recommendation of this Committee will be declared vires of the Constitution. There I must have equal opportunity along This is not backwardwith others. ness at all. This is introducing an element of favouratism and nepotism in administration with very good intentions to see that railway people have the necessary boost to their morale. I do hope that the Railway Minister will make his intentions clear that as far as this matter is concerned no action will be taken by him without analysing all the implications.

I would like to go on to the very valuable comments of the Railway Accidents Committee on the Research, Designs and Standards Organisation. It is unfortunate that Dr. Kothari visited the Research Institute at Lucknow and he observed that if an institute has to be run for this purpose some work ought to be done and he was thoroughly dissatisfied with the work done by the Research Organisation. It may be argued that there is no comprehensive personnel available for employment in an Institute of this kind. The Committee has drawn attention to the practice prevailing in Japan and the Railway Board has replied to that observation. I know that we cannot overnight expect to achieve those heights of efficiency

which the Japanese Railways have attained in the course of their history. But it is open to us and open to the Railway Minister to ask a Japanese expert, who knows a lot about this matter, to come to India and study the work of the Institute at Lucknow. It may be necessary for Government to invite foreign persons to be on the lecturing staff of the Research. Designs and Standards Organisation. I would also suggest to the Minister that he should think of recruiting men on the staff of this Institute directly from the universities, from the engineering colleges. It is open to us to have a separate cadre for this Institute with higher scales of pay, because no scientist of standing would like to join the Railways on scales which they offer to their officers. It may be necessary for us to offer higher scales to persons who are employed in this Institute and I do hope that the Railway Minister will give serious attention to the observations of the Committee on this subject. Unfortunately, the Government, over the years, has not taken on the question of decisive stand Institute. strengthening this Railway Enquiry Committee of 1947 made a recommendation to this effect. Nothing was done. In 1955 the Government repeated their assurance that the matter was engaging their attention. We think of scientific research only when the Prime Minister addresses a scientific gathering. The Prime Minister speaks about the need for research, about spending more money and everybody agrees with him. But the moment the Prime Minister's back is turned, we forget all that he has said and the Railways, unfortunately, have already set a very bad example in not having a strong Research, Designs and Standards Organisation.

Similarly, even in the respect of the Efficiency Bureau, their performance has not been satisfactory. If the Efficiency Bureau had been working as well as it should have, these accidents would not have occurred on the Railways and the Kunzru Committee would not have passed so many stric-

tures on the bad maintenance of track and inefficient supervision of traffic on the various Zonal Railways.

I should like to go on to one small point before I close and that is the setting up of public safety committees. Before I go on to that point I do hope that the Railway Minister would give us during this Session an opportunity to discuss in detail the Report of the Railway Accidents Committee. It is not proper for the Government to take the stand that since the Railway Budget has been discussed there is no need for a separate discussion on this Report. This Report, as I have said, is the most damaging indictment on the efficiency of the Indian Railways. Since we have invested more than Rs. 2,000 crores we have got a right to ask the Railway Minister to set apart one whole day for a discussion of this subject. There are so many points on which Members would like to offer their observations to the Government. even though the Government might have reached decisions on many of the observations of the Committee. There are only 74 recommendations of this Committee which are receiving the consideration of the Government and even on those recommendations, the Government have reached decisions: we should like to offer our comments on what the Kunzru Committee has said.

I would like to end finally by referring to the setting up of public safety committees on the various Zonal Rail-The Kunzru Committee has wavs. made a recommendation to that effect. I think that we should go further than that. We should have a public safety committee in every division. necessary that the committee should function not only at the headquarters level, but also at the divisional level. I am not very happy with the committee consisting only of officials of the Railways. The non-official point of view must always be brought to bear on the expert, because the tendency of the expert is to whitewash other experts, so-called or real. No railwayman would look down upon

his fellow-railwaymen, unless circumstances force him to do it. I would suggest to the Minister that in setting up the public safety committee at the various headquarters levels and the zonal levels, he would also see to it that there are such safety committees at the divisional level also where the Member of Parliament of that area and a Member of the Legislative Assembly would find representation,

SHRI N. M. ANWAR (Madras): Exofficio.

SHRI A. D. MANI: There are so many Members of Vidhan Sabha. I have very great respect for my friend, Mr. Anwar. His orations are always very pleasant to listen to, but unfortunately his interruptions are not as intelligent as his orations

SMRI N. M. ANWAR: It requires understanding.

SHRI A. D. MANI: I would like to conclude by observing that there is a hint in the speech of the Railway Minister about a second look on suburban fares. I know that suburban fares account for 30 per cent of the passenger traffic on the Railways. It gives me some cause for alarm. He has not said that he is going to revise it, but he almost hints that this matter is being enquired into. I do hope that there would be no increase in suburban fares at present when the cost of living is going up in the country. There would be justification for an increase in suburban fares when alternative transport is available. account of shortage of foreign exchange we are not in a position to import motor vehicles or to have them manufactured in sufficient numbers in our own country. At a time like this it is not fair for the Government even to think of an increase in suburban fares. The suburban fares are a great boon.

SHRI H. C. DASAPPA: I have not said that we are thinking of an increase.

DR. A. SUBBA RAO (Kerala): What is that?

SHRI A D MANI What are you having in mind? I am just mentioning it that you must look into the matter I will register my protestand in advance—that there should be no increase in suburban fares, unless adequate alternative traffic is available I know the suburban fares are not economic Probably the suburban passenger is not paying what should pay The Government should not increase passenger fares at the present time when the prices are rising and it is extremely difficult for the middle-class man to make both ends meet.

Sir, I do hope that the Railway Minister in the course of his reply would throw some light on the efficiency of the railways. We do not want to weaken the railways. They are the biggest of our undertakings, and they are perhaps the most satisfactory of our undertakings. We want the railways to prosper, but I would like the efficiency of operations of the railways to increase a little more under the stewardship of my good friend, Mr Dasappa

श्री चन्द्र शेखर (उत्तर प्रदेश) महोदय, मैं रेल मत्री को कैवल इस लिये मुबारकबाद देता ह कि हिन्दुस्तान की ग्रायिक ग्रवस्था जहा सब तरह से बिगडी हुई है, जहा चारों ग्रोर श्रधेरा दिखाई पडता है, उसमे कुछ रोशनी नजर ग्राती है तो रेलवे विभाग मे नजर ग्राती है। लेकिन इस का यह मतलब नहीं है कि रेलवे विभाग जिस तरह से इस देश मे चलाया जा रहा है वह ठीक तरह से चलाया जा रहा है वह ठीक तरह से चलाया जा रहा है।

श्राप श्रगर इस वर्ष के बजट की श्रनुमानित भाय को देखे तो ऐसा लगता है कि पिछले वर्षों से श्रामदनी में कभी हुई है यही नहीं, जिस तरह रेल का काम चलाया जाता है श्रोर जिस तरह से रेल की क्षमता दिन प्रति दिन गिरती जाती है, वह भी एक बड़ी भयकर स्थिति है। मैं श्राप के जरिये रेल

मत्री से कहना चाहगा कि भ्राज रेलवे की ऐसी हालत नहीं है कि पहले की स्थिति में या पहले की हालत में काम करना है। भ्राज रेल को सब से बड़ी प्रतिद्विदता रोड टासपोर्ट से करनी है। ग्रगर पिछले एक वर्ष के ग्राकड़ों को लिया जाय तो हम यह देखते हैं कि जहा रेलवे में माल भेजने के लिये पहले लोग ज्यादा लालायित रहते थे वहा ग्राज ट्रको से, बसों से. माल भेजने की ग्रोर लोगों की इच्छा. लोगों की मनोवत्ति ग्रौर लोगों की जैहनियत बढ रही है। इस की वजह क्या है? इस की वजह केवल यह है कि रेलवे से जितनी तेजी के माथ सामान पहचना चाहिये, जितनी हिफाजत के साथ लोगों का मामान उन के लक्ष्य तक पहुचना चाहिये, वह काम नही हो पाता है । रेलवे विभाग के ग्रगर ग्राकडो को लिया जाय तो बाड गेज पर जो माल के डिब्बे चलते हैं उन की प्रति दिन श्रौसत रफ्तार ४५ मील है। अगर ग्राप नैरो गेज की बात लीजिये तो केवल ३ भ मील की रफ्तार से प्रति दिन माल के डिब्बे चलते हैं। एक तरफ रेलवे की यह इनएफिशियसी, रेलवे की यह ग्रक्षमता, ग्रीर दूसरी तरफ ट्रकों के जरिये से माल तेजी के माथ हिन्द्स्तान के एक कोने से दूसरे कोने तक पहच जाता है। ग्राज रेलवे विभाग को इस दिशा में सोचना चाहिये । उस की तजर इस तरफ जानी चाहिये । मझे दुख है कि इस तरफ नजर इस विभाग की नही जाती है। हैरानी इस बात से भी होती है कि रेलवे विभाग के ग्रधिकारी ग्रौर मंत्री महोदय केवल इसी बात से सतोष कर लेते हैं कि रेलवे मे लाभ ज्यादा हो रहा है। इस सन्तोष का कारण यह होता है कि जहा श्रौर राजकीय उद्योगों में हानि हो रही है, नक्सान हो रहा है, वहा रेलवे में कुछ लाभ हो रहा है। इससे केवल सन्तोष नही किया जा सकता और इस दिशा में सरकार को अपनी नीति भी देखनी पडेगी कि ट्रान्सपोर्ट के बारे मे सरकार की पूरी नीति क्या हो, रेल कहा पर काम करे श्रीर रोड ट्रान्सपोर्ट कहा पर काम करे। यह केदल इससे बही चलेगा कि समय समय पर सरकार की स्रोर में वक्तव्य निकल जाय श्रीर कह दिया जाय कि इस की जाच हो रही है और इस दिशा में हम साच रहे हैं। मैं ऐसा समझता हू कि देश में बढते हुए विकास के कामों को देखते हुए, रोड ट्रान्मपोर्ट के बढते हुए कम को देखते हुए अब यह आवश्यक हो गया है कि मारे देश में कोई एक यातायात श्रायोग, ट्रान्पपोर्ट कमिशन बनाया जाय जो इस बात का फैसला करे कि रेल ट्रान्सपोर्ट श्रीर रोड ट्रान्भपोर्ट से क्या सम्बन्ध होगा। जब तक इस तरह का कोई ट्रान्सपोर्ट कमीशन वन कर ट्रान्मपोर्ट के बारे में कोई नीति नही श्रपनाई जाती, मझे इस बात की शका है कि भ्राने वाले दिनों में रेलवे को बड़ी **भा**री कठि-नाई का सामना करना पडेगा । पिछले दिनों मे रेलवे से माल भेजने मे कमी खाई है और मैं समझता ह कि धाने वाले दिनों से अगर स्थिति यही रही तो रेल को बहुत बड़ा घाटा देना पडेगा । चाहे भ्राप हमेशा किराया बढाते जाये, लेकिन कैवल किराये को बढ़ा कर के श्राप श्रपनी ग्रामदनी को कायम नही रख मकते । जब तक स्राप मरकार की नीति इस बारे में स्पष्ट न करे तब तक केवल किराया बढाना इस समस्या का हल नही हो सकता।

दूसरी बात आप से यह कहना चाहता हू कि रेल में जिस तरह से भीड़ बढ़ती जा रही है, उस की तरफ भी ग्राप का ध्यान जाना चाहिये। रेल मन्नी ने खुद ही यह स्वीकार किया है ३,३६ प्रतिशत हर साल ट्रैफिक बढ़ता जा रहा है, लेकिन भीड़ को वम करने का काम केवल , ६ फी सदी के हिसाय से हर साल हो रहा है। देश का जब आर्थिक विकास होगा तो लोग ज्यादा यात्रा करेगे श्रीर भीड़ ज्यादा बढ़ेगी। श्रगर उसी हिसाब से रेल के महकमे में काम में सुधार नही होता है तो हमें यह कहना पड़ेगा कि चार, पाच या दस वर्षों में रेलों में भीड़ इतनी बढ़ जायेगी कि जहा पर ग्राज हमारे सामने यह समस्या है कि तीसरे दर्जे के यादियों को हम बैठने की जगह नहीं दे सकते, वहां हो सकता है कि ग्राने वाले दिनों में उन को खडें होने की जगह रेल के डिब्बों में न मिले। मैं नही जानता कि इस दिशा में सरकार कोई निश्चित नीति ग्रपना कर के कोई काम कर रही है या नही। ग्रगर हम पुराने ढरें पर ही चलते रहे तो बढते हुए ग्राधिक विकास को देखते हुए जनता की यात्रा करने की शक्ति में बढोतरी होने के बाद यह समस्या गभीर रूप में हमारे सामने श्रायेगी।

तीसरी बात जिस का मैं जिक्र करना चाहगा ग्रार खास तोर से जिस का जिक भ्रभी माननीय मित्र ने किया वह है दुर्घटनाम्रों से सम्बन्धित । दुर्घटनायें राज बराज बढ़नी जा रही है। एक बार नहीं भ्रनेक बार इस सदन में दूर्घटनात्रों का जिक्र हुआ, जाच कमेटी बैठी ग्रीर उस की रिपोर्ट भी ग्राई। उस रिपोर्ट के बारे में मैं तकमील मैं नही जाऊगा, केवल कुछ थोडा उस का सकेत करना चाहगा । जब काई दुर्घटना होती है श्रीर जाच श्रायोग बनता है तो यह नतीजा निकलता है कि मानव विफलताग्रों की वजह से दुर्घटना हो गई। रेलवे विभाग या रेलवे मती जी केवल यह कह कर बच नही सकते कि ह्यामन फैक्टर की वजह से दुर्घटना हो गई। ग्राखिर, इस ह्यूमन फैक्टर की वजह क्या है? एक रेल कर्मचारी या रेल के मजदूर में ग्रगर उस की शक्ति से ज्यादा काम लिया जाता है तो उसमें वमजोरिया आयेगी, उस से गलतिया होंगी ग्रौर इसके लिये वह मजबूर है। ऋगर यह मान लिया जाय कि ह्य मन फैक्टर की वजह से यह दुर्घटनाए हो रही है तो उस को दूर करने के लिये रेल विभाग की ग्रोर से क्या काम किया गया है। एक एक गार्ड को, एक एक प्वाइट्समैन को उस की ताकत से ज्यादा जब काम करने के लिये विभाग मजबुर करता है तो उसमें भ्रगर उससे कोई गलती हो जानी है तो फिर उस में दोष किस का है। दूसरी बात यह है कि श्राज के विज्ञान के युग में जब मशीनीकरण इतनी तेजी में हो रहा है तो कोई हुक्मत यह कह कर के

ृश्ची चन्द्र शेखर]
श्रपनी जिम्मेदारी से श्रलग नहीं हो सकती
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से विफलतायें होती हैं तो उस में विज्ञान का
सहारा लेना चाहिये। मुझे श्रफसोस है
कि इस दिशा में कोई काम नहीं हुश्चा है।

एक दूसरी बात जिस के लिये मैं स्त्रास तौर से रेल विभाग को दुंगा वह यह है कि जो भ्रायात होता या, जो इम्पोटॅ होता था, यह जान कर हम को खुशी है कि उस में कमी हुई है। जहां ३० प्रतिशत भ्रायात होता था वहां भ्रब १४ फीसदी मंगाया जाता है, इस के लिये कौन बधाई का पात है। बधाई के पात वर्कशाप के काम करने वाले, रेल के कारखानों में काम करने वाले वह मजदूर हैं जो श्रपनी मेहनत से और प्रपनी क्षमता से उन चीजों के निर्माण में आगे बढ रहे हैं। लेकिन, श्रीमान, श्राप के जरिये मैं रेल मंत्री जी से यह जानना चाहुंगा कि उन मजदूरों को श्रधिक से श्रधिक सन्तोष देने के लिये क्या ग्राप ने किया है ? क्या ग्राप की हक्मत ने इस बात की कोशिश की है कि श्वमिकों के सम्बन्ध ग्राप के साथ ग्रीर भ्राप के विभाग के साथ भ्रच्छे बने रहें। सन १६६० में हड़ताल हुई थी। मैं उस हड़ताल के कारणों में जाना नहीं चाहता, लेकिन इतना निवेदन करूंगा कि उस जमाने में जो लोग बरखास्त किये गये थे, नौकरी से हटाये गये थे, उन के सम्बन्ध में भ्रापकी ग्रोर से ग्राश्वासन दिया गया था. स्वर्गीय पंडित गोबिन्द वल्लभ पन्त ने श्राक्वासन दिया था कि जिस पर तोड़ फोड़ का कोई चार्ज नहीं होगा, उस को नौकरी पर फिर बहाल कर दिया जायेगा । सन् १६६० से भाज १६६४ तक भी वह काम नहीं हमा है। हमारे बहुत से रेल के मजदूर ग्राज भी नौकरी से अलग हैं और सब से आश्चर्यजनक बात यह है कि सब सं श्रांधक मजदूर श्रगर कहीं नौकरी पर वापस नहीं लिये गये तो वे नार्दनं रेलवे में हैं जिस का हैडक्वार्टर दिल्ली में है। इसी रेलवे के सब से श्रधिक मजदूर उस हडताल के सिलसिले में निकाले गये भीर भाज भी उन को काम पर नहीं लिया गया, यह बरी बात है। यही नहीं, सरकार ने पिछले दिनों में जो कुछ काम किया उससे ग्राश्चर्य होता है कि श्रमिकों के बारे में हमारी नीति क्या होने जा रही है। ग्राप के इस्टैबलिशमेंट कोड का जो १७०८ नम्बर का नियम था उसको ग्राप ने हटा दिया, जिस में यह कहा गया था कि मजदूर को बिना कोई वजह बताये नौकरी से नही हटाया यही नहीं, संविधान की धारा ३११ में जो श्रिधिकार मिला हुआ। था उस में आप ने संशोधन किया । क्यों किया गया, किस लिये किया गया, यह कह कर किया गया कि इस देश की उन्नति के लिये, देश में इमर्जेन्सी की हालत को मीट करने के लिये हमारे लिये जरूरी है कि श्रमिकों ग्रीर हमारे सम्बन्ध ठीक बने रहें। मैं श्राप से जानना चाहता हं कि किसी भी जम्हरियत में, किसी भी प्रजातन्त्र में कोई भी हुकुमत लोगों के मौलिक अधिकारों को ले कर के, बुनियादी हकों को छीन कर के बरा उन को सन्तोष, उन को शान्ति दे सकती है, क्या उन को काम करने की प्रेरणा देसकती है ? मुझे भ्राश्चर्य होता है, इस हुकूमत की स्रोर से बड़े जोरों से यह नारा लगा कि ह्विटले कौंसिल्स बनेंगी सेन्टल गवर्नमेंट इम्पलाईज के लिये ग्रीर रेलवें के लिये भी कहा गया कि ह्यिउले कौंसिल की पैटर्न पर यहां ऐसी संयुक्त समितियां बनेंगी जिनसे सलाह ली जा सके लेकिन हुन्ना यह कि उस को जो मसविदा पेश किया गया उस में पहले ही यह कहा कि किसी हड़ताल को करने का मधिकार नहीं होगा। मैं रेल मंत्री जी से निहायत ग्रदब के साथ कहंगा कि जो सरकार मजदूर के इस मौलिक ग्रधिकार को छीन कर ह्विटले कौंसिल बनाने की बात करती है उससे साफ जाहिर होता है कि उस की मंशा नहीं है कि सरकार के बीच में श्रीर श्रमिकों बीच में कोई ग्रच्छा सम्बन्ध, श्रन्खा रिश्ता बना रहे। ह्विटले कौंसिल का केवल एक ही मतलब है, उसकी केवल एक ही भावना है कि ऐसी परिस्थितियां पैदा की जायं कि मजदूर को हडताल पर जाने के लिये मजबर न होना पढ़े। ह्विटले कौंसिल का यह मकसद नहीं है कि हडताल के ग्रधिकार को छीन लिया जाय । उसे हडताल का ग्रध-कार रहे लेकिन मजदूर ऐसी हालत में हो जाय कि उसको इतना सन्तोष मिले, इतनी सुविधा मिले, उसको पंचायती समझौते की ऐसी व्यवस्था मिले कि वह हडताल पर जाने के लिये मजबूर न हो। हमारी हक्मत उस्टे तरीके से काम शुरू करती है, वह मजदूर को पहले नाराज करती है। प्राज ट्रेड युनियन के लोग, रेलवे में काम करने वाले लोग इस योजना का विरोध कर रहे हैं। तो उनसे दृश्मनी मोल नें, उनसे झगड़ा मोल लें भीर उद्देश्य यह है कि उनसे समझौता करेंगे, उनकी भ्रोर दोस्ती का हाथ बढायेंगे। मैं माननीय रेल मन्त्री जी से कहंगा कि ब्राप इस योजना को सही मानों में एक जनतांत्रिक योजना बनाईये, एक ऐसी योजना बनाईये जिसमें कि मजदूर सद्भावना के श्राधार पर भ्रापके साथ सहयोग कर सके--शक्ति के बल पर मजदूर के दबा कर भगर उस का सहयोग भाग लेना चाहेंगे तो यह सम्भव नहीं होगा । मैं एक बात और इसी सिलमिले में कहंगा। प्रभी भ्रापके इस्टेबलिशमेंट कोड के नियम १४६ के बारे में सर्वोच्च न्यायालय ने. सुप्रीम कोर्ट ने कहा कि यह गलत नियम है। उसके प्रन्तर्गत भ्रापने कितने मजदूरों को बर्खास्त किया. कितनों को नौकरी से ग्रलन किया तो क्या माननीय रेल मन्त्री जी श्राज यह श्राश्वासन देंगे कि उस नियम के जरिये जितने भी लोग बर्खास्त किये गये हैं उनको बिना शर्त पुनः नौकरी में लिया जायगा ? ग्रगर ग्राप यह ग्राइवासन नहीं दे सकते, श्रगर भ्राप यह भारवासन देने के लिये तैयार नहीं हैं तो सद्भावना कैसे बनेगी, मैं यह समझ नहीं पाता ? किसी भी राजकीय उद्योग को चलाने के लिये और खास तौर से रेल जैसे राजकीय हद्योग को चलाने के लिये यह जरूरी है कि हकुमत श्रमिकों का सहयोग हासिल करे और बहु सहयोग तभी मिल सकता है जबकि ग्राप

उनके साथ सदभावना दिखायें, जबकि भाप उनकी कठिनाइयों को समझें।

इसी सिलमिले में मैं भ्रापसे यह जिक करना चाहता हूं कि स्रभी भ्रापने डेढ रुपये से लेकर दो रुपये तक का महंगाई भत्ता बढाया है, तो एक तरफ भ्रापने महंगाई भत्ता बढाया भौर दूसरी तरफ कीमतें बढ गईं, नतीजा क्या निकला ? द्वितीय वेतन श्रायोग ने सिफा-रिश की थी कि मजदूरों का मौलिक वेतन इंडेक्स नम्बर के हिसाब से तय होना चाहिये लेकिन उसका कोई नतीजा नहीं निकला, मजदूर म्राज भी परेशान हैं। यही नहीं, एक दूसरी कठिनाई भी इसके साथ साथ है कि बडे शहरों में रहने वाले मजदूरों की दिक्कतें बढ़ गई हैं। भ्रापने शहरों का वर्गीकरण ए, बी १. बी २ ग्रीर सी क्लास में किया है लेकिन इस सदन के अन्दर माननीय नियोजन मन्त्री ने स्वीकार किया कि बहुत से शहर ऐसे हैं जिनकी श्राबादी कम है, श्रर्थातु उनकी श्राबादी ५ लाख से कम है पर वे बड़े महंगे शहर हैं। तो वहां के रेल मजदूरों के लिये श्रापने क्या कोई व्यवस्था की है ? मैं ग्रौर जगह की बात तो नहीं जानता मगर हमारे उत्तर प्रदेश में सरकार के भ्रांकडों के मताबिक सबसे महंगा शहर गोरखपूर गोरखपूर म्रापके नार्थ-ईस्टर्न का हैडक्वार्टर है ग्रौर वहां के रेखवे मजदूरों ने, रेलवे इम्प्लाईज ने श्रापसे निवेदन किया कि यह इतना महंगा शहर है श्रीर हमको भी वही सहलियत मिलनी चाहिये जो दूसरी कैटेगरी के बड़े शहरों को मिल रही है। तो मैं रेल मन्त्री जी से कहंगा कि सारे सरकारी कर्मचारियों की बात को म्रलग कर दीजिये लेकिन क्या यह रेलवे विभाग के लिये सम्भव नहीं होगा कि उन शहरों के लिये जहां मान्य रूप से महंगाई ज्यादा है वहां रेलवे मजदूरों को कोई सुविधा देने के लिये कोई खास व्यवस्था करें। भ्रगर भ्राप ऐसा नहीं करते हैं तो भ्राप यह सोचें कि वहां के मजदूरों की हासत क्या होगी ?

इसी सिलिंसिले में एक दूसरी बात मैं और कहूंगा। वह मजदूरों के कर्ज की बात है। श्राज मजदूरों के ऊपर बहुत कर्ज है, श्रापके सामने यह बात श्राई होगी, मजदूरों के ऊपर कर्ज की डिग्री होती है श्रीप उनकी तनख्वाह कुक कर ली जाती है। मैं निश्चित रूप में तो नहीं कह सकता लेकिन शायद श्रापने कोई नियम बना रखा है कि १०० ६० से श्रिधक तनख्वाह है तो कुक की जा मकती है। क्या श्राज की मंहगाई में . . .

SHRI K SANTHANAM: They have made it to Rs. 250.

श्री चन्द्र शेखर : लागू हो गया है ?

SHRI K SANTHANAM: Yes.

श्री चन्द्र शेखर श्रार हो गया है तो ठीक है लेकिन मजदूरों के कर्ज के बारे में भी श्रापकों सोचना चाहिये श्रौर इसके लिये भाप कोई उपाय निकाले।

एक बात और मैं कहना चाहंगा जो बहुत कट् बात है लेकिन उसको कहना पड़ेगा। हमारा गृह मन्त्रालय संयुक्त मदाचार समिति बना रहा है भ्रष्टाचार को मिटाने के लिये. यह सदाचार समिति इसलिये बनती है कि नैतिक तरीके पर जो भ्रष्टाचार है उसका मुकाबिला किया जाय लेकिन श्रीमान मैं श्रापसे कहना चाहंगा कि हम लोग यह देख कर के हैरान रह जाते हैं कि कांग्रेस पार्टी का एक सदस्य रेल मन्त्री की मौजूदगी में दूसरे सदन में जब यह कहता है कि उसकी वैगन लेने के लिये रुपये देने पड़े तो इससे बुरी बात रेलवे विभाग के लिये और क्या हो सकती है, इससे बड़े दुख की बात हमारे ग्रीर ग्रापके लिये ग्रीर कोई नहीं हो सकती--जब कांग्रेस पार्टी का एक सदस्य ऐसा कहता है तो उसमें कुछ सही है ही--तो इसकी जानकारी श्रापको करनी चाहिये थी और इसमें कुछ एग्जेम्पलरी

पनिशमेंट होना चाहिये था । कुछ ऐसा काम होता चाहिये जिससे कि रेलवे विभाग के लोग यह सोचे । जहा पर मैं यह समझता हं कि रेल मजदरों को उनकी न्यायोचित मागे मिलनी चाहिये, उनको मुनियाये मिलनी चाहियें वहां पर मैं यह भी समझता हं कि रेल मजदूर भगर भपना काम न करे तो उसके लिये उन्हें दण्ड मिलना चाहिये। एक तरफ जब हम कहते हैं कि रेल मजदूरों की तनख्वाहे बढ़ाइये। तो हमारे रेल मन्त्री और रेलवे विभाग के लोग कहते है कि इसमें कुछ नहीं हो सकता, कठिनाट्या हैं और दूसरी तरफ जब हम कहते है कि जो रेल मजदूर, रेल कर्मचारी, ठीक काम नहीं करते उनके खिलाफ कोई खास कदम उठाइये तो उसके बारे में भी कुछ नहीं किया जाता है--मैं हैरान हो जाता ह । चक्रधरपूर में, माउथ ईस्टर्न रेलवे मे एक ठेकेदार ने लाखों रुपयों का गवन किया, गडबड घोटाला किया ग्रीर उसके लिये बिहार ग्रासेम्बली के ४० मेम्बरों ने एक ज्वाइंट पेटीशन रेल मन्त्री ग्रौर तत्कालीन गृह मन्त्री श्री लाल बहादूर शास्त्री को दी, मैने खुद उन्हें एक खुत लिखा तो माननीय लाल बहादुर शास्त्री जी ने कहा कि रेल मन्त्री इस सम्बन्ध में काम कर रहे है लेक्नि उस अमाने के. रेल मन्त्री ने यह भी जरूरी

नही समझा कि मेरे खत का जवाब दें। 4 P.M.

बिहार श्रसेम्बली के चालीस मेम्बरों ने, जो निश्चित रूप में केवल पी० ए हुए० पी० के नहीं रहे होंगे क्योंकि उनकी कुल तादाद २६ है, एक कान्ट्रेक्टर के खिलाफ एक जौइन्ट मेमो-रेंडम दिया, लेकिन कुछ नही किया जा सका। मैं नही जानता जांच हुई है या नहीं। मेरा श्रपना श्रनुभव है कि इस सदन के श्रन्दर मैंने कहा कि रेलवे विभाग के लोग ग़लत सूचना देते हैं। मुझे किसी से द्वेष नहीं है। नार्थ ईस्टर्न रेलवे पर गोविन्दपुर में एक स्टेशन बनाने की योजना हुई। इस सिलसिले में मैं श्रापको एक छोटी सी बात अतलाऊं। कांग्रेस के दो गुटों में झगड़ा हुशा वहां पर। एक ग्रुप ने कहा स्टेशन बन के रहेगा, दूसरे ने कहा नहीं।

स्टेशन बनना शरू हमा और २३,००० ६० उस स्टेशन के बनाने पर खर्च किये गए। एक दिन भचानक उस स्टेशन को बनाने का काम रोक दिया जाता है। उस जमाने मे मैंने वहां के जनरल मैंनेजर साहव को लिखा। जनरल मैनेजर साहब ने कहा, टैफिक पैटर्न चेंज हा गया है इसलिये उस स्टेशन को बनाना हमने बन्द कर दिया है। यहा पर भी मैंने सवाल पूछा । सवाल के उत्तर में फिर वही जवाब दिया गया । उक्क क्षमय जेनरल मैनेजर सरदार हरवश सिंह ने मझे खत लिखा है कि स्टेशन तो नही बन सकता लेकिन बहा हाल्ट बनाने का कहें तो हाल्ट बन सकता है। मेरे पास यह सूचना मौजद है, जो जवाब उन्होंने दिया मीजद है। यहा पर पालियामेट मे जब मैंने उसका जित्र किया तो माननीय रामस्वामी जी ने कहा जाच होगी। मझे ग्राम्चर्य होता है, षाच के बाद जो जवाब दिया गया था वही जवाब फिर क्यों दे दिया । गोविन्दपुर का स्टेशन बनाना शुरू किया तो क्या कहा गया कि बुकामापुर में चुकि पूल बन नया मगा 🕏 ऊपर इसलिये ट्रैफिक पैटनं चेज हो गया। मैं भ्रापके खरिये बताना चाहता हू कि मुकामा-पुर के पुल के बहुत दिन बाद गोविन्दपुर स्टेमन बनना शरू हुन्ना । मैं जानना चाहता हु कि क्या रेलवे के ग्रधिकारी जिम्मेदार है इसके निये ? ग्रगर ट्रैफिक एँटर्न चेंज हो गया था तो इस हुक्मत की, इस सरकार की, इस रेलवे की, २३,००० रु० बर्बाद करने की, जो जनता का रुपया है, क्या जिम्मेदारी थी। लेकिन एक बार जब दिमाग बदल जाते हैं तो कोई न कोई बहाना दूढा जाता है। मैं कहूगा इस एक मामले को मैं केवल इसलिये रखता ह क्यों कि मैं समझता ह कि इस तरह की जह-नियत बिल्कुल गलत बात है, बेमानी बात है, **उ**सका कोई ग्राधार नहीं । लेकिन जब ऐसा षवाब इस सदन के अन्दर दिया जा सकता है, चन ऐसा जवान पालियामेंट के मेम्बरों को दिया जा मकता है, तब साधारण की क्या स्वनवाई होशी ?

एक और घटना मैं आपको मुनाऊगा, चार दिन पहले ही गोरखपूर स्टेशन पर तीसरे दरजे की जनता एक्सप्रेस में मझे चलने का मीका मिला । स्नोपिंग कोच उसमें कोई थो नहीं। मैंने गार्ड साहब से पूछा क्यों नहीं स्लोपिंग कोच लगाई । उन्होंने कहा माल्म नहीं मझे, रिपेयर में गई होंगी। फिर थडं क्लास के एक डिब्बे में घुमा तो देखा मारी **से** बेटरी इतनी गन्दी थी कि उसमें बैठना मिकल। मैंने गार्ड से पूछा क्या जरा इसकी सफाई करा दीजिएगा ? गार्ड साहब मे कहा, टी० ए**वस० ग्रार०** से कहा, स्ट**कन** मास्टर मे कहा। पन्द्रह मिनट गाडी रुकी रही भौर पन्त्रह मिनट के ग्रन्दर गोरखपुर मे कोई मेहतर नहीं मिल सका।

ग्राजकल रेलवे में, ग्रीर खास कर नार्ष **ई**स्टर्न रेलवे में, एक पैटर्न चल गया है कि फर्स्ट ग्रीर मेकेन्ड क्लाम में, कुछ मेक्शन्स पर, ग्राप चल नही मकते। जब से मैं इस मदन का मेम्बर हुआ हू मैं कई शिकायते देख और सून रहा ह मगर कोई सुनवाई नही होती है। मैंने एक बार खडे होकर बलिया स्टेशन पर गडों को फर्स्ट क्लास के डिज्बे से निकाला। गडों को हटाने में जी० ग्रार० पी० भी साथ नहीं देती। मैं रेलवे मिनिस्टर को कह चुका हु, यु० पी० के होम मिनिस्टर को कहता हु मैकिन कोई नहीं सुनता । मैं श्रीमान् रेलवे मन्त्री ते कहना चाहता हु कि ग्रगर ग्राप फर्स्ट भीर संकेण्ड क्लाम के पेसेन्जमं का हिफाजत न**हीं कर** सकते तो भाष फस्टे भौर सेकेण्ड क्लाम को तोड दीजिए, केवल थर्ड क्लास की ट्रेनें रहें इस देश में मीर खास कर उन सेक्शन्स में जहा फर्स्ट ग्रीर सेकेन्ड क्लास के लाग हलीगन्स की वजह से या बद-मानों की वजह से परेशान होते हैं। झासी में, उरई मे एक गार्ड का कत्ल कर दिया गया। खास कर नार्थ ईस्टर्न रेलवे मे बड़ी बदग्रमनी की हालत फैलती जा उही है ग्रौर कोई सुनने वाला नही है। ऐसा मालूम होता है कि सारा रेलवे एडमिनिस्ट्रेशन इतना निकम्मा, कमजोर ड्रोगया है कि वह दुजबिल

[श्रो चः इशें बर] हलिनन्स के हाथ में सारी व्यवस्था को सौंप देना चाहता है। जब जब मैंने इस बारे में रेलबे बोर्ड को पत्र लिखे तो जवाब ग्रा जाता है कि म्रावश्यक कार्यवाही की जायेगी । मैं नहीं समझता यह आवश्यक कार्यवाही किस तरह से हो रही है। इसकी तरफ हक्मत की निगाह जानी चाहिये, मैं यह इसलिये कह रहा हुं **क्यों** कि मैं अपने व्यक्तिगत अनुभव रखता हं। पहिं विद्यार्थियों ने टिकट लेना बंद किया, उसके बाद मुकद मेबाजों ने टिकट लेना बंद किया। बलिया इन्दारा सेक्शन कै स्टेशन पर कुछ हुलिगन्स खड़े हो जाते हैं बुकिन बिण्डों के सामने और कहते हैं कि टिकट मेने की क्या जकरत है, दो रूपये का टिकट है, एक क्पया हमको दो, तुमको हम दूसरे स्टेशन से उतार कर स्टेशन के बाहर निकाल देंगे। जहां पेसी भ्रवस्था पहुच गई है वहा हम क्या मुबा-रकवाद दें रेल मन्त्री को-किस दिल से मबारक-बाद दे सकते हैं? क्या इस दूरव्यवस्था को रोकमे 🗣 लिये हजार, दो हजार लोग पुलिस के नहीं सगाए जा सकते हैं, क्या जी० ग्रार० पी० कै लोग नहीं लगाए जा सकते हैं। खले श्राम श्रगर मैं प्रखबारों के जरिये भौर सार्वजनिक रूप से कहता ह तो कांग्रेस के दोस्त और रेलवे मन्त्री केवल इसलिये कि वोट नहीं मिलेंगे इन हिलिगन्स का मकाबला नहीं कर सकते । मैं एक भीर बात भ्रापसे कहना चाहुंगा कि इस सिलिसिसे में कोई भी दिलाई हक्मत की श्रोर सै नहीं होनी चाहिये। जहां गलती मिसे वहां कड़ाई से काम होना चाहिये और जहां रेलवे कर्मचारियों की उचित मांगें हैं उन पर तूरन्त कार्यवाही होनी चाहिये।

एक दूसरी बात मैं कहंगा। रेल मन्त्री वी ने कुछ नई रेलवे लाइनें बनाने का फैसला किया है। यह ग्रन्छी बात है कि ग्रसम के इलाफे में उन्होंने नई रेलवे लाइन बनाने का फैसला किया है। लेकिन एक बार मैंने खत भी लिखा और कहा भी या कि यह जो मिड्स सैक्टर है, बीच का हिस्सा है, भारत तिब्बत क्षे बाईर पर, इसके बारे में श्रापको सोचना

चाहिये। मुरादाबाद से काठगोदाम तक एक मीटर गेज की देन जाती है। उस जमाने में जबिक वहां पर लड़ाई की बातें घल रही थीं. स्वयं रेलवे के उपमन्त्री जी को मालम है कि कितनी कठिनाइयां मुरादाबाद से काठगोदाम तक हमारी फीज भीर रसद को पहुंचाने में हुई थी। मत्तर, भस्सी, पचासी मील के इस घेरे का, हुकुमत को चाहिये, कि बाड गेज करे या इसी तरह की बातें योजना में जितनी जल्दी हों रखनी चाहियें। दूसरी बात, श्रग्नेजों के जमाने में एक योजना रेलवे विभाग ने बनाई थी कि टनकपूर से नेकर नाथं ईस्टनं रेलवे का टर्मिनस स्टेशन है टनकपुर--पिठौरागढ़ तक रेलवे की लाईन बिछाई जायेगी। टनकपूर से **प्रस्ती बीस तक हमारे देश का बार्डए है और** ६५ मीन की दूरी पर पिठौरागढ़ है जो हमारे बार्डर का डिस्ट्रिक्ट है, है**ड**क्वाटर **है-**–वहाँ तक रेल अननी चाहिये । भ्रंग्रेजों ने भ्रपने जमाने में बहुत दिनों तक इसके लिये योजना सोची थी और ग्रब वह मौका ग्रा गया है कि हम रेल मन्द्री जी से यह अनुरोध करें कि आप उस श्रोर भी नज़र दें। उत्तर प्रदेश का जो यह बीच का हिस्सा है, इस बीच के हिस्से में श्राप जरा गौर करें श्रौर गीर करके एक बार इधर भी ग्रपनी निगाह देते जायं।

में भ्रन्त में भ्रापसे फिर यह निवेदन करना चाहंगा कि रेल विभाग को भ्रगर ठीक तरह से चलाना है तो ट्रांसपोर्ट की पालिसी तय कीजिए, ट्रांसपोर्ट कमीशन बनाईये और श्रमिकों को सन्तोष देने की बात कीजिए. उनकी उचित मांगों को पूरा कीजिए भ्रौर उसके साथ ही साथ जहां भी भ्रप्टाचार है, जहां भी इन एफीशियेन्सी है, जहां भी ग्रक्षमता है, उसे दूर करने के लिये जितने भी बड़े कदम उठाने पड़ें, भ्राप उठाएं भीर उसमें कभी न हिचिकिचाएं। प्रशासन का काम केवल इससे नहीं चल सकता कि यहां पालियामेंट में बातें करने पालियामेंट में जवाब देने का एक मौका निकाला जाय । जहां पर भी गलती नजर माए उसको दूर करें म्रन्यथा माने वाले दिनों में शायद भ्रापकी रेल भी उसी मुबारकबाद

भी हकदार न रह जाय, जिसकी भ्राज श्राप इसलिये पाते हैं कि सारे देश की विगड़ी हुई घड़ी में, इस सारे ग्रंघेरे में, ग्रगर थोड़ी सी रोशनी कहीं पब्लिक सेक्टर में दिखामी पड़ती है तो रेलवे विभाग में दिखायी पड़ती है। धन्यवाद।

SHRI PALAT KUNHI KOYA (Kerala): Mr. Vice-Chairman, Sir, I thank you for the opportunity given to me to speak on the Railway Budget. I am happy to note the progress achieved by the Railway Ministry in the various wings of the Railway organisation during the past twelve years.

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

I take this opportunity to thank the Minister and all concerned for keeping up the tempo of expansion and for the admirable part played by them in facing the challenge of the Chinese aggression. The Railways are operat-(most of the ing on three gauges metre and narrow gauges inherited previous managedifferent from exceeding with assets ments) (financed from crores 2,800 loan capital advanced by the General exchequer, and from Railways' own retained earnings), employing about 1.2 million men and women, having a fleet of approximately 11,000 loco-30,000 coaching vehicles, motives, 3,30,000 wagons or freight cars, about 10,000 trains running daily, operating over 6,700 railway stations, carrying nearly 5 million passengers and about half a million tons of freight over the wast network and yielding an annual total revenue of over Rs. 600 crores. The Indian Government Railways are the second largest single Railway network under a unitary management. This is the position we have achieved now. These are good records. I do not want to go away from this and explain things, but I have to say that in running a business enterprise or a Government, we have to satisfy the people. We find everything in order

from the reports but when we actually go and see the working of these, there the picture is different. I am sorry to tell you that though the Department has done so much in this respect-of course they are vital things-many of the ordinary men will not know about them, because to them the problem 15 what they face. When we go through that, I am sorry to say that we are not in a position to boast much, even at this juncture. The condition prevailing now in the railway working system is not very agreeable to public taste. I do not know the reason. I have been travelling in trains from my very early age, before independence and when we think of those times—of course those cloudy before independence-we could find some bright spots in them. those times though the upper classes were not meant for the ordinary Indian travellers and only Europeans were using them, if a man who had seen the conditions prevailing during times compares the condition prevailing now it is really disheartening. It is time for us to think more What is the reason? about these. From all those who spoke, we are hearing complaints alone. I am not for complaining only. We must certainly appreciate things which are to be appreciated. At the same time we must openly say what is wrong is During this time my own wrong. experience is not very pleasant. As some Members have said, today, the reservations, etc. are not bookings. functioning properly. There are complaints from all parts of the country about mismanagement in the Railway I think that it is Department. due to the general trend prevail-Wherever we ing in the country. look, wherever we go, the only thing we can hear is about curruption. The Railway also is not free from this evil when the whole country is having this disease, but as the Railway is one of our most vital affairs, and an institution which has got plenty of capital, etc., it is for the Government see that some remedy is done immediately. Of course we are progressing. We have more mileage of

[Shri Palat Kunhi Kova.] rails, we have more engines and all that, but even now as one of our Members has pointed out, nobody seems to take care of them? If you look at our engines some are just like ecraps Nobody takes any care to clean it Nobody takes any care to clean anything which has entrusted to him You go to a railway station and see the condition. course the people who are using these are partly responsible. Since this is an underdeveloped country and our people have not come up that standard to keep all these things spick and span, it is for management to take care these things and see that those people adhere to some rules and regulations If you go to a railway station, the condition in some places is very very alarming. There are chairs or other furniture not attended to for months I have seen in some waiting rooms that the flush system does not work and nothing is in order When the persons in charge were asked, reply was. 'It will be repaird' there are lights, fifty per cent them do not burn When you enter the lavatory, you will find the place dirty and stinking If you complain, they just say that it will be rectified These things are going on all along We must find some method to rectify these

Another thing is about blackmarketing in the sale of tickets We are getting this complaint from many stations that people do not get seats or reservations even if they apply well in advance Something is wrong somewhere I cannot say what is the reason Out of hundred persons that I have come across, 99 are dissatisfied with the arrangements As members of Parliament we are asked by the common people every now and then to do something in the matter. When things are brought to the Department's notice, we get a reply that the matter will be looked into but only looking into will not mend matters. The people must be satisfied with real improvements.

Another thing I find is, in present conditions, nobody cares for anybody. If we ask the Guard for anything, he cannot give a reply. If you ask the Station Master, the same is the case. Last time while I was coming from Cannanore to Calicut by the early morning train which was to start at 5-30, there was slight rain also Myself and my family came to the station about 15 minutes before time The train was kept at the southern end of the platform as was usually the practice There was no roof on that part of the station. It was raining. There were not many passengers but somebody told me that the train was to start and that I must occupy my compartment When we went to that part, where the upper class compartments were, I found that the upper class compartments were locked We could not get into the compartment.

I wanted to find somebody whom I could ask for the key of the compartment or get some explanation, but no one was there There was, however, one porter whom I knew, I called him and asked him what the matter was He said, "Sir, the key is inspector and that with the ticket man will be coming now" Meantime the first bell had already rung The porter went and returned with the man concerned The man came in his own leisurely way; he opened the compartment I asked him why he had not kept the compartment open a little earlier, but he would not give me any reply Of course, he did not know who I was If he had known that I was a Member he might have shown Parliament, some more respect to me, but I did not want him to know who I was. I told him, "If you are doing this sort of things, then the poor passengers will be suffering unnecessarily ought to keep these compartments open earlier and ready for the passengers" Then he said, "That is not my work. It is the duty of the Station Master You can ask the Station Master." When I got the

Master and asked him the question, his reply was, "What is all this trouble, Sir? You have already got into the compartment. It has now been opened and you have got in and so every thing is all right." Then I told him, "This is not the proper way of doing things If this is the condition even in the case of upper class passengers, what about the unfortunnate people who are travelling in the third class?" These poor people who have to travel in the third class. call it hell. Actually our third class compartments are really hells. No sitting space will be there. No standing space even will be there. Often footboards WA find people standing. I do not know how many of them have tickets and how many do not have. What is all this? What is the mode of issuing the tickets? That is what I want to know. If there is accommodation for only 100 persons. why not stick to 100 tickets or a little more? But when there accommodation only for 100 passengers, they do not mind issuing even 1,000 tickets. Where are all these passengers to go for the accommodation? There was a reference here about some people travelling on the roof of a train and some of them getting knocked down and killed. These are the actual conditions.

The main thing is this. First of all, we have a duty to educate our people. Of course, the Railways are doing so many things. They have got funds also for that. My request is

Shri NIREN GHOSH (West Bengal): Increase the number of coaches?

Shri PALAT KUNHI KOYA: The number of coaches, of course, should be increased. But what about the increase in our population also? Nobody can stop that here. That is another trouble.

An Hon MEMBER: The Railways searn profits from the third class

passengers more than from the upper class passengers.

SHRI PALAT KUNHI KOYA: Yes, but the third class passengers have also more children, you know. So what I want to say is this. Some propaganda must be carried on by the department, because it is our duty to educate our people how to travel, when to travel, what luggage to take and what not to take.

DR. A. SUBBA RAO: There are plenty of posters, ?

SHRI PALAT KUNHI KOYA: These posters will do nothing, because nobody cares for these posters kept by the Railways at the stations. If they are cinema posters. Then they may care, because next day they may not be able to see them there, but these railway posters, they can find them always there. Therefore, instead of having only these posters, why not engage some good propagandists, young men who can travel in these trains at times, advising the passengers and requesting them not to do certain things, not to have so much luggage stuffed into the compartments and create so much trouble. I instead of having more sav that and booklets, it will be placards much better to give this suggestion of mine a trial. It will be good.

Another thing is this. We are progressing according to the reports that we get. But when we go to our parts like Kerala, everyday we get letters from people living in Bombay, Delhi and Calcutta saying that it is imposible for them to get reservations or bookings in trains in the third class compartments, especially to Kerala. Trains are very few and time taken long. As for some by them is too compartments, it is better to discard them. There are some upper class compartments, of course, which are even today better than any others now in existence, but they are the old remnants of the British days. Even they have become so much

[Shri Palat Kunhi Koya.] damaged and all because our people have not taken care to keep them in order. If only we keep these compartments in order, they will be better than any of the president compartments. So you have got to keep up the compartments in such a way that the people can travel in them comfortably. Very often there will be no water there; there will be no light, and many of the cushions are torn and very dusty.

An Hon. MEMBER: And rainwater?

SHRI PALAT KUNHI KOYA: course, when it rains one needs an umbrella inside the train. Somebody asked me, why not the Railways supply the passengers some umbrellas with which to sit inside the compartments when it rains. When it is reported that the compartment leaking, you are told that next time it will be rectified. The real reason is that regular inspections and checkings are not there. Surely there must be some way of ensuring that these things are done. Otherwise improvement is difficult. Of course, the Railway Ministry may be doing these things in earnest. They be taking much pains to see that things are done. But unfortunately they see things done only on paper and the reports received from their departments I do not know how far they will be correct. From my own experience I have known that there is difference between what is officially reported and what the ordinary man sees. However, we have got to improve much more and every ounce of energy that we have, has to be put into it. We are growing. We are a growing nation and everyone's desire is to see that all our services work efficiently and they become something remarkable, and dear to the people. When I see this slackness and all this mess, I feel sorry and at times I feel that I may not see things rectified before those my death.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): No, none of us wants that.

SHRI PALAT KUNHI KOYA: request is that you should have one or two more trains from Mangalore to Madras. We also want some direct trains from Delhi and Bombay Mangalore and Ernakulam going south from Delhi and coming back in the evening and get into the Madras and wait there till 6 o'clock, removing all the luggage and all that to some place, and then again come back in-the evening and get into the train. If there is some arrangement for us to keep at least the luggage until the other train starts, we could go b_v that train without much From Bombay also trouble. people come to Arkonam, often they do not get place in the trains to go to Mangalore or Ernakulam. Somethe bookings are arranged times from Madras and the Railways refuse to sell tickets at Arkonam. I have seen many people suffering for not getting those tickets and having to stay in the railway station at Arkonam without any convenience for any purpose. So, I would request Ministry to do something in this matter.

SHRI P. C. MITRA (Bihar): I riseto join my other colleagues in paying a tribute to the Railway Minister forplacing this Budget before us. I am particularly happy that no increase in passenger fares has been made this year but only a little increase in the freight rates. Of course, I do not think is any justification there for this increase in freight rates. It has become the custom to impose some new tax or new rate in every Budget. Going through the last year's figures relating to receipts and Expenditure I find that the surplus is more than Rs. 37 crores and yet it has been found necessary to increase freight rates. It has been stated that this has been done due to increase of dearness allowance and also to give the Railway employees the benefits of

pension. In the Explanatory Note and in the speech of the Minister, it has been stated that the actual receipt in respect of 1962-63 was more even than the Revised Estimates and probably in this year also we may have more than the revised estimated receipts. The net increase from this increase in freight rates and the rationalisation of freight going to be of the order of eleven crores of rupees. I think the Railway Minister should give second thought to this matter and do away with this increase. It is generally seen that when you increase the rates even by one per cent. or two per cent. this increase has an effect on all merchandise and ultimately this burden falls on the consumer. merchants increase the rates manifold saying that the freight rates have been increased making this rise prices inevitable. I think Government should think over this matter again and give up this paltry sum of eleven crores of rupees when gross receipt income is more than six hundred crores of rupees. Besides, there is a big surplus and so there is no necessity of increasing the freight rates and imposing this extra burden the people. The Railways is the only concern that I am happy to find that will not only fulfil the Third targets but may perhaps also exceed them. In other fields we are lagging far behind and there is no chance of their ever fulfilling the targets fixed for the Third Plan. The Railway Department will not only fulfil the targets but exceed them also

Before dilating upon other topics, I would like to speak on the suggestion made by my hon colleague, Shri Mani, that the Railway Inspectorate should, just like the Comptroller and Auditor-General, be appointed by the President. I am really surprised at this. In the Report of the Accidents Enquiry Committee, to which he just now referred, it will be found that this Railway Inspectorate which is under the Transport Ministry, in most cases

has put the blame on the Railway employees. It did not try to shield the Railway employees for their negligence or omission and yet this demand is being made. What will be the result of the acceptance of such a demand? We will not be able to discuss here about the acts of omission and commission of the Inspectorate just as we cannot discuss here the Auditor-General's Department. know how the Auditor-General's Department is also going on but we do not have the opportunity to discuss here about these things. This mentality is nothing but a totalitarian mentality. You do not trust the Government or the Ministry but you trust a man appointed by the Government. He will have all powers and nobody can or will be able to question him. This is not a democratic outlook and we fail appreciate that. You always speak about democracy but at the same time say that one person should be given absolute powers and we will not be able to question his integrity, omissions or commissions. In fairness, in an indirect way too the Railway Inspectorate should not be condemned particularly when this Inspectorate is under a different Ministry.

From the figures I find that the number of coaches has increased in numbers proportion to the passengers or near about but it is really surprising that though of coaches has number increased the congestion has increased manifold, particularly in the third compartments. There certainly been some improvement in provisions made of sleeper coaches but even here, in respect of the two-tier compartments, people find some difficulty. In these comthere sitting partments is well as sleeping accommodation is no Conductor-Guard. and there People who have paid more have got a right to sleep but when they go up to sleep, some others get in their [Shri P. C. Mitra] seats with the result that they are not able to get down and sit and have to remain on the sleeper berths only and are no more able to sit in their seats. Instead of constructing two-tier coaches, the construction of three-tier coaches should be given preference since in these type of coaches there is no opportunity for any intruder to come in. In the two-tier coaches many persons come and fill up the seats of other passengers.

The present system of limiting sleeper coaches to passengers holding tickets for more than 800 kms., I think, should be done away with. There should not be that limitation. If the train runs for the whole night, then sleeping coaches should be provided If you cannot speed up your trains, if you take 12 or 13 or 14 hours, even in the case of express trains, for a distance of even than 300 miles, then certainly should provide sleeper coaches. The main consideration should whether the passenger will have spend the night in the train, particularly between 9.00 P.M. and 500 A.M.

Now, I will draw the attention of the hon. Minister to a very old demand for a direct railway line connecting the Hazaribagh town. It is a town in Chota Nagpur in Bihar, but there is no direct train connection. The nearest train connection is about 30 miles away. This town has got a number of collieries nearly besides one of the oldest collieries and also many other institutions, Government institutions as well, but there is no direct train connection. This should be provided. Besides, they have been put to more inconvenience due to the broad gauge line that has constructed between Gomoh Ranchi. Formerly, there was no broad line between Gomoh Ranchi and so the Ranchi-Howrah express used to start from Barka Kana. It is about 31 miles Hazaribagh and the passengers from

Hazaribagh could entrain at Barka Kana or Ramgarh and go to Howrah. Now there is a shuttle train between Barka Kana and Muri and detraining at Muri, they have to get into Ranchi-Howrah express which generally comes packed to capacity. Particularly, the first class passengers are put to much difficulties there is not even a direct coach from Barka Kana to Howrah This new broad gauge line goes from Gomoh via Chandrapur to Muri and Ranchi. But about 20 miles between Purulia and Kotshila have been left out. That is narrow gauge Formerly before the Gomoh line was constructed, one had to go to Purulia, change there and then get into another train to Calcutta. Now even the people of Ranchi cannot go to Purulia directly in the same train. They have to change at Kotshila There is a shuttle train between Kotshila and Purulia. So after independence the people of Hazaribagh and Purulia have been put to even more inconvenience than what they had to suffer in the British period and it is really very deplorable that actually when other people are geting more convenience particularly the people of Purulia and Hazaribagh are getting more inconvenience.

Now I would like to draw the attention of the hon. Minister to overcrowding in the Howrah-Ranchi express. This is a train running between Ranchi and Howrah via Tatanagar. In Ranchi it is not only filled up, but filled up to suffocation, particularly in third class and when it reaches Tatanagar almost every day there is a fight between the passengers who are within and those intending passengers who want to get in. So another train is necessary between Ranchi and Howrah. The people of Tatanagar of course have got some other train connection but Ranchi has got only one connection. So I would suggest that so long as you are not in a position to give another train, the Ranchi-Burdwan Passenger should

be converted into a Fast Passenger and extended direct to Calcutta so that there may be another alternate train for the people to go to Calcutta. Here, I must say I am thankful to the Railway Ministry for conceding our demand for a direct train from Ranchi to Patna besides the existing train from Tatanagar to Patna.

Now, I would like to make a suggestion regarding checking corruption, particularly in booking offices. I think the system of issuing tickets in slips should be discontinued. There are cases when they issue tickets, for large numbers of persons, through a slip and in the counterfoil they only show a very much smaller number as having been issued. There are very many cases of this and other types of fraud. So long as you do not stop this system of issuing tickets through slips, at least instruction should be issued that each slip will be for one ticket and not more. That will minimise such corruption Otherwise, as I said, they issue a number of tickets through one slip and in the counterfoil they put a lesser number and thus defraud the Railways and the Government.

Thank you,

श्री शेरलां (मैसूर) : जना बेवाला, रेलबे मिनिस्टर की जानिब से जो बजट पेश हुमा है उस के लिए मैं उन्हें मुवारक बाद देता हूं श्रीर उन की डिमान्डस की पूरी पूरी ताईद करना हूं। इस में कोई शक नहीं कि रेलवे की जानिब से इमरजेन्सी पीरियड में जो काम किया गया श्रीर मुन्क की जो खिदमत की गई वह लायके तहसीन है। इस के साथ ही याथ मैं यह शर्ज करना चाहता हूं कि रेलवे मिनिस्ट्री के चाहे प्लान कितने ही श्रच्छ क्यों न हों, उन का इरादा चाहे कितना ही श्रच्छा क्यों न हों, जन का इरादा चाहे कितना ही श्रच्छा क्यों न हों, चाहे वे कितने श्रच्छे नक्शे बनाना चाहते हों, जब तक रेलवे में काम करने वाले लोग, चाहे वह रेलवे लाइनमेन हो, स्टेशाः मास्टर हो, गा डिवीजनल हेड हो, जब तक उन में जिम्मेदारी

का एहमास पैदा नहीं किया जायेगा तब तक श्राप के प्लान कामयाब नहीं हो सकते हैं। रेलवे मिनिस्टी चाहे वितना ही ग्रच्छा बजट पेश करे, चाहं वह कितनी ही अच्छी चीज पब्लिक के सामने रखें. लेकिन उस के बावजद भी जो श्राम शिकायत पब्लिक मैं सुनने में ग्राती है उस की वजह यह है कि रेलवे में जो काम करने वाले लोग हैं वे जब तक ग्रपनी जिम्मेदारी को नही समझेंगें नब तक णब्लिक की भलाई नहीं हो सकेगी। मैं चुंकि मैमूर का रिप्रजन्टेटिव ह. उस हैसियत से मे जनाबेवाला से गुजारिश करूंगा। रेलवे की तौसीह और तरक्की का जो उसल बनाया गया वह इस ढंग पर बनाया एया है ताकि सारै मल्क को एकसातरककी का मौका मिले। रेलवे के नक्शे के देखने के बाद यह ग्रन्दाजा किया जा सकता है कि चन्द्र मकामों में खास तौर में रेलवे की तौसीह मन्तिखब हुई है। लेकिन जहां तक साउथ के स्टेटस का ताल्लुक है, नक्शों में देखने में इस बात का श्रन्दाजा कर सकते हैं कि माउथ के स्टटों की तरफ उतनी तबरजो नहीं दी ग**ड़ै** जितनी के वे मस्तहक थे। खसुसन मैसूर स्टेट को ही ले लीजिय जहां सिवाय चन्द्र मील बाडगेज के बाकी तमाम मीटरगेज की लाइन है ग्रौर वह स्टेट हिन्द्स्तान में ग्रकेला है जहां के कैंपिटल का डायरेक्ट कनेक्शन दिल्ली में नही है।

एक माननीय मैम्बर उड़ीसा के कैंपिटन का भी डायरेक्ट कनक्णन दिल्ली से नहीं है।

श्री शेरखां: उड़ीसा का भी स्टेट हो सकता है लेकिन जहां तक हिन्दुस्तान के श्रीर स्टेट्स का ताल्लुक है, मसलन बम्बई, मद्रास, गुजरात, मध्य प्रदेश, राजस्थान, बंगाल, यू० पी० इन की कैपिटलों का डायरेक्ट कनक्शन दिस्ली के साथ है। इसलिये मैं श्रजं कहगा कि जहां हिन्दुस्तान के सब स्टेट्स के कैपिटलों के साथ दिल्ली का डायरेक्ट कनक्शन है वहां पर मैसूर के कैपिटल का भी दिल्ली के साथ डायरेक्ट कनक्शन करने की गजारिश [श्री शेरखां]
करूना । मैसूर से अगर दिल्ली किसी को आना होता है, जब कभी हमें सेशन अटेन्ड करने के लिये आना होता है तो हमें चार दिन तक गाड़ी में बैठना पड़ता है और तीन जगहों पर गाड़ी बदलनी पड़ती है । बंगलीर जो कि हिन्दुस्तान का एक बहतरीन शहर है, जो सनती लेबल पर चमकने वाला मुकाम है, अगर वहा से किसी को दिल्ली आना होता है को उसे चार दिन लग जाते हैं। वहां की रेलवे हम लोगों के लिए किसी तरह से भी फायदे रसां नहीं है और उस की तरफ तवज्जोह देने लायक है।

जैसा ग्राप ग्रच्छी तरह स जानते हैं ४ स्टेटों को रिम्रार्गेनाइज कर के मैसूर स्टेट वनाया गया था । जहां पहले हमारा कैपिटल ४०, ५० मील की दूरी पर था वहां भ्रब ५००, ६०० मील दूर जिलेको पार करके बंगलौर पहचा जाता है। इस तरह से हैदराबाद और कर्नाटक वालों को बीदर जिले को पार कर के बगलौर पहुंचन। पड़ता है। जहां स्टेट्स का रिम्रार्गे-नाइजेशन हम्रा वहा रेलवे का यह फर्ज था कि वहां के लोगों को टैफिक की सहलियत देती और वहां के लोगों को ट्रान्सपोर्ट और कम्युनिकेणन दिया जाता । बोदर वाले कई दफा डिमान्ड कर चुके हैं कि बोदर से गुलवर्ग तक रेलवे कनेक्शन दिया जाय । निजाम स्टेट रेलवे के जमाने में इस एरिया का सर्वे र आ था और जब निजाम स्टेट रेलवे सेन्ट्रल रेलवे में मर्ज हो गई थी तो इस काम के लिए उस ने १५ करोड़ रुपया ग्रलाट किया था ग्रौर यह रूपया इस वायदे और गर्त के रूप में दिया गया था कि यह रुपय। इस हल्के की तौसीह और तरक्की पर खर्च किया जायेगा। मगर श्रफसोस के साथ यह कहना पडता है १५ करोड रुपये में से १५ नया पैसा भी इस हल्कि को भलाई के लिए खर्च नहीं किया नया। ग्राज भी इस रेलवे स्टेशन की वही हालत है जो २० साल पहले थी। रेलवे

लाइन डालने के बाद पहले दफा जो ट्रेन गुतकल से बंगलीर चलाई गई, उस ट्रेन में, जहां सिकन्दराबाद के डिब्बों को कनेक्ट किया जाता है, उस ट्रेन में जहां बीजापुर, रायचुर, गुलबर्ग, और बीदर क पैसन्जर सफर करते हैं, जनाब भ्राजकल भा वहीं डिब्बे हैं, वही इंजन है ग्रौर वही रफ्तार बरकरार है। १३० मील का रास्ता तय करने के लिए रेल में १० या १२ घंटे सर्फ करने पड़ते हैं। जहां दूसरी तरफ रेलवें लाइनों में तौसीह हुई है वहा जब हम ग्रपने साउथ के रेलवेज की हालत को देखते हैं ग्रीर जब हम ग्रपनी कान्सटोटुएसीज में जाते हैं तो वहां हम ग्रपने लोगों को किस मुह से जवाब दे सकते हैं कि हम तुम्हारी भलाई ग्रौर तरक्की के लिए काम कर रहे हैं या हम गवर्नमेंट को तवज्जो दिला रहे हैं। मैं गुजारिश करूंगा कि एक एक्सप्रेस ट्रेन गुन्तकल से बगलौर इजाफा में चलाई जाय ताकि हम श्रपने कैपिटल में कम देरी मे पहुंच सके।

तीसरी बात मैं रेलवे टाइम टेवल के बारे में ग्रर्ज करना चाह्ता ह । जहां ग्राज से पहले जो टाइम टेबल छपते थे वे पबलिक के समझने लायक होते हैं लेकिन ग्राजकल जो टाइम टेब्ल छापे जाते हैं वे पबलिक की समझ में नही आते हैं और न ही उसमें किसी तरह की सहलियत ही है। इससे पहले छपने वाले टाइम टेबुलों मे स्टेशनों का नाभ स्रोर ट्रेन का नम्बर हस्रा करता था। स्रब जो नये टाइम टेबुल छापे जाते हैं उनमे नाम के बजाय सिर्फ ट्रेनों का नम्बर ही होता है। ऐसे नम्बरों को हर शक्स कैसे समझ सकता है, यह बात मेरी समझ मे नहीं प्राती है। यह जो १६ ग्रप ग्रोर १७ डाउन का फार्म्ला है, वह मरी समझ में नहीं स्राता है स्रौर शायद इसको समझने के लिये हमें क्लास ग्रीपन करने पड़ेंगे या पब्लिसिटी डिपार्टमेंट कायम करना पडेगा ताकि लं।गों का यह सबक सिखाया जा सके। इस किस्म की बिला वजह हलचल से पबलिक को परेणान करना किस

हद तक उसूल पर महना है, वाला जनाव, खुद गौर फरमा सकते हैं। मैं वाला जनाव से गुजारिश करूंगा कि यह न कोई अहम मसला है और न कोई टेकि हिल्ल प्वाइंट है। साफ बात है कि ट्रेन के नाम भय नम्बर के टाइम टेबुलों पर डाले जाये। श्राप इस तरह की हिदायत फरमायेंगे वशोंकि मैं समझता हू कि यह सबकी सहलियन की बात है और आप इस चीज को करवा सकते हैं।

ग्रब रहा नई रेलवे लाइन के बनाने के बारे में, मैं आपका गिकपा अदा करता हूं कि ग्रापने हशन टुमंग नोर तक नई रेलवे लाइन बनाने की मजुरी दे दी है। मगर वाला जनाब, मैं इसके साथ ही साथ यह भी गुजारिश करना चाहता हूं कि जैसा साबित होता स्राया है कि मंजूरी सिर्फ कागज की हद तक ही रही है वैसी बात इस लाइन की मंजूरी में न हो। मैं गुजारिश करूंगा कि इस काम को जल्द से जल्द अंजाम दें भ्रौर इसमें एक लिंक देकर वर्ल्ड फेमस टैम्पुल जो मैसूर स्टेट्स में है, मसलन वैलूर हडेवैड जिनकी फनकारी, आर्ट है, और जिसका कोई नमूना शायद ही हिन्दुस्तान में कही ग्रौर मिल सकता हो, उनको रेलवे लाइन से कनेक्ट किया जाय ताकि बाहर वाले जो ट्रस्ट्स हैं वे श्रासानी के साथ इन जगहों पर जा सकें। इससे रेलवेज को भी ग्रामदनी होगी ग्रौर लोगों को भी सहूलियतें पहुंचेंगी । लेकिन रेलवे डिपार्टमेंट हमारी किसी बात को नहीं सुनना चाहता है ग्रोर न कोई सहलियत ही देना चाहता है। वहां के लोग आम तौर तसव्वर करने लगे हैं कि पर यह रेलवे की तौसीह व तरक्की सिर्फ नार्थ की हद तक होती है और साउथ के लिए नही होती है। अगर हुकूमत इस एरिया की तरफ ख्याल करेगी तो इस एरिया के लोगों में जो इस तरह के ख्यालात है वे कम हो जायेंगे और दूर हो जायेंगे।

मैं एक बात श्रीर श्रजं कर देना चाहता हूं जिसको कि मैं पहले भी कह चुका हं। हैदराबाद हिन्दुस्तान का एक महम शहर है और आन्ध्र का पायातस्त बनने के बाद उसकी अहमियत भीर भी बढ़ गई है। वहा सिर्फ खरताबाद और तनामपल्ली तक डबल लाइन कर दी जाय क्योंकि हर गाड़ी को एक एक, दो दो, घन्टे लेट होना पड़ता है। भगर आप इस लाइन को डबल कर देते हैं तो इसस लोगों को मुसाबत में निजात मिलेगा और रेलवे का भी टाइम बचेगा। मगर १४ साल में वाबजूद कई मेम्बरों और कई आर्गेनाइजेनों की तरफ से रेप्रिजेंटेशन होने

परभी नहीं मालूम ऐसी कौनसी बात 5 P.M. है या क्या वजह है कि महज उतने थोड़े से हिस्से को उबल लाइन नहीं किया जाता। हम जब जी०र्टा० ट्रेन में बैठ वरके स्राते है तो जो रेलवे स्टेशनों का रूपरंग बदलता रहता है उसको देख करके ताज्जुब होता है। ताज्जुब इस बात का होता है वि ग्राप भी कर्मा ग़ैर जरूरों कामों को प्रायरिटी देते हैं श्रौर जहां जायज जरूरत है, जहां पब्लिक की जायज माग है, वहां उसको भ्राप करना नही चाहते वावजूद इसके कि हम आप से उसके बारे में इशारा करते हैं और आपसे गुजारिश करते हैं। तो मैं यह अर्ज करूंगा कि मेहरबानी करके श्राप वहां उस लाइन को डबल कीजिये। इसमें स्रापका खुद का भी बहुत सा टाइम बचेगा और वहां की पब्लिक को भी फायदा ृहुचेगा । t & 7 "

इसके साथ साथ जिस जीं टीं कें हम मफर करते हैं, उस जीं टीं वा केंद्रिंग सिस्टम जिस ढंग की है उसके बारे में आप तो यह फर्माते है कि वह रोज बरोज अच्छा ही होता जाता है, मगर आप तो न उसका खाना खाते हैं और न आपको उसका मजा आ सकता है। हम चूकि उस ट्रेन में बैठ कर आते हैं, लिहाजा हम जानते हैं कि वहां का खाना कैंसा होता है। हक़ीक़त यह है कि इतना गलीज और इतना बदमजे वाला खाना शायद ही हमने कभी खाया हो। अगर आपको

[श्री शेरखां]

हो सके तो मेहरबानी करके इस सिस्टम को बदल दीजिये। अगर आप अपनी कैंद्रिंग अच्छी नहीं चला सकते, तो मैं यही अर्ज करूंगा कि वह जो प्राइवेट कैंद्रिंग थी, वह बहुत अच्छी थी और उसी को फिर चलाइये। अगर आपको चलाना ही है तो आप कम में कम अपना स्टैण्डर्ड उस प्राइवेट कैंद्रिंग के बराबर कीजिये। अगर उतना नहीं हो सकता है तो यह तमाम मजा को खराब करके आप इस किस्म की कैंदिंग मत चलाइये।

इसके साथ साथ मैं यह अर्ज करूंगा कि मिनिस्टी की जानिब से जो सिकलवाइज कमेटियां बुलाई जाती हैं, उनमें गुजिश्ता दिनों में जो सेंट्रल रेलवे की सर्किल कमेटी बलाई गई ग्रीर वहां मेम्बरों की जानिब से जो भी तहरीक़ात पेश की गई, उनके बारे में मैं यह महसूस करता चला ग्रा रहा हं कि जनरल मैनेजर सिर्फ सूनने की हद तक ही रहने के लिये वहां गहुंचते हैं प्रौर जो कुछ वहां कहा जाता है उस पर ग्रमल करना या उसके लिये कुछ इक्रदाम करना वे जरूरी नहीं सम-झते हैं। इससे पहले जो सेंट्ल रेलवे सर्किल कमेटी हुई थी, जिसमें ग्राप खुद भी मौजूद थे. उसमें जनरल मैनेजर की तक्जो वाडी रेलवे जंकशन की तरफ दिलाई गई थी कि वहां पैसेंजर भीर एक्सप्रेस ट्रेनें न्यू प्लेट फामें पर लगाई जाती हैं जहां न सनशेड है ग्रौर न पैसेंजर्स के लिये वाटर फैसिलिटी है भौर इस तरह यह जो लोगों को तकलीफ दी जा रही है, इसको खत्म किया जाय। उस दिन वादा करने वाले जनरल मैनेजर ग्राज तक ग्रगर उस चीज को पूरा नहीं करते हैं भौर पालियामेंट के मजेशंस को इस तरीके से ग्रगर वह नजरग्रन्दाज करते हैं तो ग्राप ग्रन्दाजा कीजिये कि वह किस हद तक लोगों के मुतालिबात को पुरा कर सकते हैं, लोगों के इख दर्द का साथ देने वाले जनरल मैनेजर हो सकते हैं। इस ख्याल से कि यहां

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जो कुछ मी कहा जाता है उसको सिर्फ सुन करके टाला न जाय बिल्क उसको पूरा किया जाय, और जो भी मुतालिबात अगर वह जायब हों तो उनको पूरा करने के लिये आप आईर दें जिससे हमारे बोलने और मेम्बरों की तरफ से तहरीकात पेश करने की मंशा पूरी हो।

इतनी बात अर्ज करते हुये श्रौर फिर से श्रापको बजट के लिये मुबारकबाद देते हुये मैं श्रपनी तक़रीर खत्म करता हुं।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 6.30 P.M. today when the General Budget will be laid.

The House then adjourned at five minutes past five of the clock till half-past six of the clock.

The House reassembled at half past six of the clock, The DEPUTY CHAIRMAN in the Chair

THE BUDGET (GENERAL), 1964-65

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Madam Deputy Chairman, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1964-65.

THE DEPUTY CHAIRMAN: The House stands adjourned till 11.00 A.M. on Monday.

The House then adjourned at thirty-one minutes past six of the clock till eleven of the clock on Monday, the 2nd March, 1964.